## HARYANA VIDHAN SABHA

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# COMMITTEE ON ESTIMATES

2012-2013

# FORTY FIRST REPORT

ON THE

## **BUDGET ESTIMATES**

FOR 2011-2012

# **IRRIGATION DEPARTMENT**



Presented to the House on ] 1 H, March, 2013

HARYANA VIDHAN SABHA SEĈRETARIAT, CHANDIGARH

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### COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR (2012-2013)

CHAIRPERSON

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1 Rao Dharam Pal MLA

#### MEMBERS

- 2 Shri Balbir Pal Shah MLA
- 3 Smt Savitri Jindal MLA
- 4 Rao Yadvendra Singh MLA
- 5 Shri Ajay Singh Chautala MLA
- 6 Shri Aftab Ahmed MLA
- 7 Shri Sher Singh Barshami MLA
- 8 Smt Kavita Jain MLA
- \*9 Dr Bishan Lal Saini MLA
- \*\*10 Shri Narender Sangwan MLA

## SECRETARIAT

- 1 Shri Sumit Kumar Secretary
- 2 Shri Naren Dutt Deputy Secretary

2 \* Nominated as Member of the Committee on Estimates in place of Dr Bishan Lal Saini w e f 3rd May 2012 vide Notification No 1/EC/2012 2013/ 31 dated the 3rd May 2012

<sup>1</sup> Resignation from the membership of the Committee on Estimates was accepted w e f 3rd May 2012 vide Notification No 1/EC/2012 2013/ 31 dated the 3rd May 2012

## INTRODUCTION

1 I the Chairperson of the Committee on Estimates having been authorized by the Committee in this behalf signed this Report on the (i) Budget Estimates for the year 2011 2012 in respect of Irrigation Department and (ii) Implementation of outstanding recommendations/observations of the Committee

2 A brief summary of the recommendations/observations of the Committee is given in Appendix (I) and (II) in respect of Irrigation Department and Implementation of outstanding recommendations/observations respectively. The summary is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the reports of previous years (for implementation) relating to the Departments concerned

3 A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4 The Committee is thankful to the representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee

5 The Committee is also highly thankful and appreciates the working of the Secretary Deputy Secretary Branch Officials of the Haryana Vidhan Sabha Secretariat for their unstinted whole hearted co operation and assistance rendered by them

The 18th February 2013

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RAO DHARAM PAL Chairperson Committee on Estimates

## REPORT

## **Constitution of the Committee**

1 The Committee on Estimates for the year 2012-2013 consisting of nine members was nominated by the Hon ble Speaker on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 24th February 2012 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No EC I/2012-13/28 dated 24th April 2012

## Appointment of Chairperson

2 Rao Dharam Pal M L A was appointed the Chairperson of the Committee

## Sittings

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3 The Committee held 69 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report

## Implementations/Recommendations

4 The Committee scrutinized the replies received from the Government in connection with the outstanding recommendations/observations made in their reports for the year 1995 96 1996 97 1998 99 2000 01 2001 02 2003 04 2006-07 2007-08 2008 09 and 2010 11 pertaining to Public Health Engineering Health Mines & Geology Tourism Excise & Taxation Environment Development & Panchayats Rural Development Industries & Commerce Welfare of SC s & BC s Tourism and Excise & Taxation Departments The Committee dropped the recommendations/observations where it was satisfied with the action taken by the Government The observations to the Committee of the remaining recommendations/observations in respect of these reports are contained in Appendix II of this Report

## Selection of Departments

5 The Committee Selected the following Departments with a view to scrutinize their Budget Estimates for the year 2011 2012 and 2012 2013

## 2011 2012

- 1 Irrigation Department
- 2 Environment Department

- 1 Health Department
- 2 Public Works (B&R) Department

## Scrutiny/Framing of Questionnaire/Oral Examination

6 The Committee scrutinized the material and framed the questionnaire in respect of the Environment and Irrigation Departments for the year 2011-2012 and orally examined the Irrigation Department But could not orally examined the representatives of the Environment Department due to paucity of time

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7 The Committee also could not frame the questionnaire on the budget material relating to Public Works (B&R) Department due to paucity of time

As already recommended by the Committee on Estimates in its 40th Report for the year 2011-12 that appropriate action be taken against the concerned Officers of the Health Department who are responsible for not supplying the material on the budget estimates for the year 2011-12. Now the committee has again selected the Health Department with a view to scrutinize their Budget Estimates for the year 2012 2013 but the department has again failed to supply the material on the budget estimates for the year 2012 2013. The committee therefore took a serious view on the matter and again recommends that appropriate action be taken against the concerned Officers of the Department who are responsible for not supplying the material as recommended by the Committee

## Supplementary Estimates

9 The Committee also scrutinized the Supplementary Estimates of Haryana Government for the year 2012-2013 and examined the representative of the Finance Department as well as other Departments concerned with the demands and also prepared their report thereon for being presented to the Vidhan Sabha on the date fixed therefore

## General Observation Finance Department

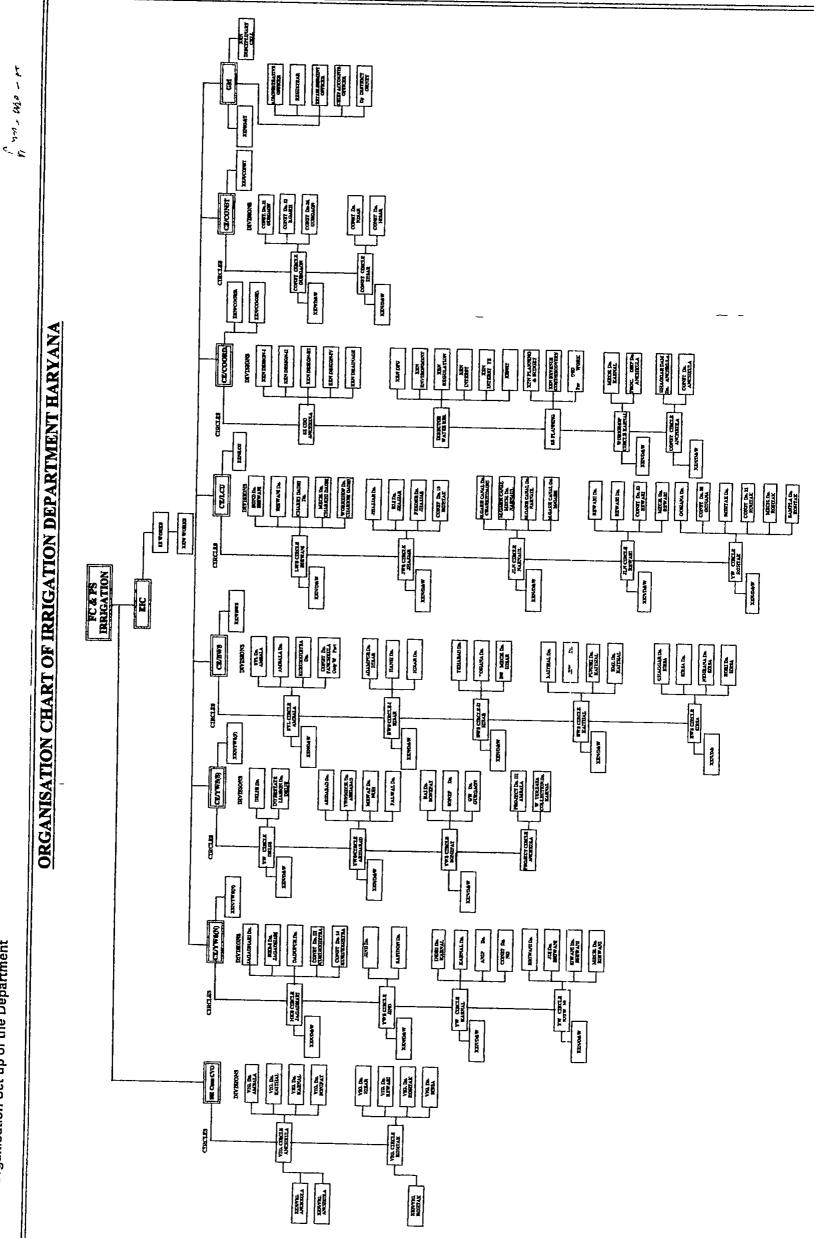
10 The Committee while scrutinizing the replies received from the Government relating to the Departments pending paragraphs of previous reports concerning these Departments have experienced that the replies thereof are not being sent by some of the departments in time inspite of the instructions issued by the Government from time to time

The Committee is of the view that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned Departments so that replies are sent in time in order to streamline the functioning of the Committee

11 The Report of the Committee in respect of Irrigation Department are in the following paras

## **IRRIGATION DEPARTMENT**

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Organisation Set up of the Department

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## 2 Functions of the Department

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The core function may be conveyed in the following format -

- 1 Construction Operations & Maintenance of Irrigation Channels to supply water to -
  - (I) Agriculture Sector
  - (II) Public Health Engineering Department Haryana drinking water schemes for villages/towns/cities
  - (III) Industries
  - (IV) Thermal and Nuclear Power Plants
  - (v) Fisheries
  - (vi) Various water bodies thereby improving ecology and tourism
  - (vii) Village ponds
- 2 Protection of Abadis and crop from fury of floods
- 3 Construction Operation and Maintenance of flood control and drainage works
- 4 Construction of Reservoirs for storage of water for use during lean season
- 5 Recharging of depleting ground water and
- 6 Checking pollution in rivers canals and water bodies etc

3 Budget

3 Budget						0000.00
Statement showing the	position of 20	Budget for 1 09 10_2010	the last five 11 2011 12	Years 2006	07, 2007 08	2008.09
			(Rs In lacs)			
Head of Account	Budget for 2011 12	Budget for 2010 11	Budget for 2009 10	Budget for 2008 09	Budget for 2007 08	Budget for 2006 07
Revenue receipt		_				
0700 Major Imgation	13600 00	18259 00	12260 00	11703 28	11093 25	8052 85
0701 Medium Imgation	644 00	585 00	540 00	497 70	471 75	447 15
Total	14244 00	18844 00	12800 00	12200 98	11565 00	8500 00
Establishment						
2700 Major Imgation Plan (Comm.)	13850 00	13000 00	13020 00	11000 00	7000 00	5832 00
2700-Major Irrigation Plan (Non Comm.)	4500 00	3800 00	3600 00	3500 00	3300 00	3300 00
Total	18350 00	16800 00	16620 00	14500 00	10300 00	9132 00
2700 Major Non Plan Estt	29794 40	29883 45	30624 85	23101 40	14935 39	14680 82
2701-Major Non Plan Estt.	265 00	240 00	265 05	150 00	142 50	0 00
Total	30059 40	30123 45	30889 90	23251 40	15077 89	14680 82
2700-Major Non Plan	20061 00	17600 00	17471 00	15762 00	13230 00	21551 00
2701 Major Non Plan	15110 00	14800 00	14737 00	13216 00	11214 00	0 00
Interest	35171 00	32400 00	32208 00	28978 00	24444 00	21551 00
PLAN WORKS						
4700-Major Imgation Plan (Comm.) Works	16610 00	8527 00	10770 00	19480 00	31710 00	15728 83
4701-Medium Imgation Plan (Comm.) Works	22240 00	31573 00	41330 05	35120 00	22340 00	16145 99
Charged Head	4000 00	4000 00	4200 00	4500 00	5700 00	2164 97
4711 Plan (Non Comm ) Flood Control Works	5500 00	8540 00		4000 00	3700 00	1900 00
2700-O&M Plan Works	3300 00	2900 00	2700 00	2694 70	2000 00	<u>1673 47</u>
Total	51650 00	55540 00		65794 70	65450 00	37613 26
Non Plan Works						
2700 MPRP	3833 40	5079 00	4827 00	4442.00	4210 00	
2700 MPRP	3899 00				2443 00	1779 35
Renuka Dam	0 00			10000 00	0 00	0.00
2700 Energy Charges	9416 00			1	9349 00	10635 49
2700 Energy charges 2701 Medium Imgation Works	380 00	+		301 00	285 00	205 00
2701 Energy Charges	2354 00	2200 00	3030 00	2830 00	2713 00	2164 51
2700 Non Plan (Non	618 00				332 00	288 00
Comm )	20500 40	20379 00	29734 00	38670 00	19332 00	18326 35

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## 4 Schemes of the Department

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		ent alongwith Budget of 201 (Rs In lacs)		
Head of Account				
Revenue receipt	Budget for 2011 12	Expenditure (First Quarter)	Progress //	
0700 Major Imgation	13600 00	0.00	00	
0701 Medium Imgation	644 00	0.00	00	
Total	14244 00	0.00	00	
Establishment			00	
2700 Major Imgation Plan (Comm)	13850 00	3462 49	25 0	
2700-Major Imgation Plan (Non Comm)	4500 00	1125 00	25 0	
Total	18350 00	4587 49		
2700 Major Non Plan Estt	29794 40	7448 59	25.0	
2701-Major Non Plan Estt	265 00	66 24	25 0	
Total	30059 40	7514 83	25 00	
2700-Major Non Plan Interest	20061 00	0 00	<b>25 0</b> 0 0 00	
2701 Major Non Plan Interest	15110 00	0 00	0.00	
Total	35171 00	0.00		
PLAN WORKS		000	000	
4700-Major Imgation Plan (Comm) Works	16610 00	3397 00	20 45	
4701-Medium Imgation Plan (Comm) Works	22240 00	5579 00	25 09	
Charged Head	4000 00	2569 62		
711 Plan (Non Comm ) Flood Control Works	5500 00	3087 00	<u>64 24</u> 56 13	
2700 O&M Plan Works	3300 00	953 00		
otal	51650	15585 62	28.88	
Ion Plan Works			30 18	
700-MPRP	3833 40	958 25		
700 WIC	3899 00	1087 00	25.00	
lenuka Dam	0.00	0 00	27 88	
700 Energy Charges	9416 00	3277 00	0.00	
701 Medium Irrigation	380.00	156 00	<u>34 80</u> 41 05	
701 Energy Charges	2354 00	1050 00		
700 Non Plan (Non omm )	618 00	229 00	<u>44 60</u> 37 06	
otal	20500 40	6757,25	32 96	

# 5 Expenditure Statement showing the position of expenditure for the last 3 years 2008 2009 2009 2010 & 2010 2011 booked by A G

Head of Account	Expenditure 2008 2009	Expenditure 2009 2010	Departmental Expenditure 2010 2011
Revenue receipt		(Rs In lacs)	
0700 Major Irrigation	7343 20	21689 96	0.00
0701 Medium Imgation	58 25	166 44	0.00
Total	7401 45	21856 40	0.00
Establishment			
2700 Major Irngation Plan (Comm.)	20641 70	24812 40	13507 85
2700-Major Imgation Plan (Non Comm)	4760 20	3084 50	4179 85
Total	25401 90	27896 70	17687 70
2700-Major Non Plan Estt.	3969 15	8791 02	30785 33
2701-Major Non Plan Estt	6 54	2 18	240 00
Total	3975 69	8793.20	31025 33
2700-Major Non Plan	30146 21	34030 39	19651 00
2701 Major Non Plan Interest	0 00	0 00	14800 00
Total	30146 21	34030 39	34451 00
PLAN WORKS			
4700-Major Imgation Plan (Comm ) Works	23963 29	27557 73	9972 00
4701-Medium Imgation Plan (Comm ) Works	22991 59	37687 67	25723 00
Charged Head	5438 22	2492 67	5080 00
4711 Plan (Non Comm ) Flood Control Works	3344 37	4813 74	8540 00
2700-O&M Plan Works	4214 80	9885 88	2900 00
Total	59952 27	82437 69	52215 00
Non Plan Works			
2700-MPRP	4140 70	5029 58	5079 00
2700 WIC	3750 65	3397 10	3430 00
Renuka Dam	0.00	2500 00	0.00
2700 Energy Charges	14131 52	8773 69	8764 02
2701 Medium Imgation Works	340 15	402 89	340 00
2701 Energy Charges	506 92	0.00	2200 00
2700 Non Plan (Non Comm )	431 18		
Total	23301 12	20652 98	20363 02

## Budget & Expenditure with Reason of variation

Head of Account	Budget for 2008 09	Final Budget/ Fund Released	Expenditure 2008 09	Reason
1	2	3	4	5
Revenue receipt				
0700 Major Irrigation	11703 28	0 00	7343 20	The difference is due to less collection of abiana which is collected by the civi authority A huge arrear of abiana is pending
0701 Medium Imgation	497 70	0 00	58 25	-do
Total	12200 98	0 00	7401.45	
Establishment				
2700 Major Imgation Plan (Comm)	11000 00		20641 70	Non Plan establishment expenditure is booked under plan because funds as per sanctioned budget have been utilized by Department
2700 Major Imgation Plan (Non Comm)	3500 00		4760 20	-do
Total	14500 00		25401 90	
2700 Major Non Plan Estt	23101 40	23216 60	3963 15	The difference is due to booking of non plan expenditure towards plan establishment
2701-Major Non Plan Estt	150 00	196 60	6 54	do
Total	23251 40	23413 20	3975 69	
2700-Major Non Plan Interest	15762 00	0 00	30146 21	Both interest expenditure are booked under 2700-Major Imgation Non Plan
2701 Major Non Plan Interest	13216 00	0.00	0 00	
Total	28978 00	0 00	30146 21	
PLAN WORKS				
4700 Major Irrigation Plan (Comm ) Works	19480 00	16335 00	23963 29	The difference is due to booking of prorata expenditure on establishment
4701-Medium Irrigation Plan (Comm ) Works	35120 00	35395 00	22991 59	Booking of expenditure by AG is not proper and justify as funds at para with the sanctioned budget have been released
Charged Head	4500 00	5120 00	5438 22	Due to actual payment as per court order
4711 Plan (Non Comm ) Flood Control Works	4000 00	3500 00	3344 37	Nominal difference due to non utilization of released fund property
2700 O&M Plan Works	2694 70	2900 00	4214 80	Booking of expenditure on prorata basis of establishment and due to urgent payment of cut & breaches
Total	65794 70	63250 00	59952 27	

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Non Plan Works				
2700 MPRP	4442 00	4364 52	4140 70	The difference is minor
1	2	3	4	5
2700 WJC	2577 00	2837 00	3750 65	Booking of expenditure on prorata basis of establishment and due to urgent payment of cut & breaches muster rolls
2700 Energy Charges	18170 00	11959 00	14131 52	The difference is due to booking of expenditure of 2701 Energy Charges under this scheme
2701 Medium Imgation Works	301 00	280 00	340 15	The difference is minor
2701 Energy Charges	2830 00	2830 00	506 92	The difference is due to booking of expenditure towards 2700 Major Energy Charges since the funds are released at para with the sanctioned budget.
2700 Non Plan (Non Comm)	350 00	431 00	431 18	No difference with the actual fund released as per final budget
Total	28670 00	22701 52	23301 12	

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		(Rs In lacs)		variation year 2009 10
Head of Account	Budget for 2009 10	Final Budget/ Fund Released	Expenditure 2009 10	Reason
1	2	3	4	5
Revenue receipt		(Rs In lacs)		
0700 Major Imgation	12260 00	0 00	21689 96	Vanation is due to wrong deposit of Rs 100 cr of Renuka Dam under Revenue Recept
0701 Medium Imgation	540 00	0 00	166 44	
Total	12800 00	0 00	21856 40	
Establishment				
2700 Major Imgation Plan (Comm )	13020 00	12436 65	24812 20	Non Plan establishment expenditure is booked under plan because funds as per sanctioned budget have been utilized by Department
2700-Major Irrigation Plan (Non Comm)	3600 00	3180 00	3084 50	There is nominal difference ??? final budget as budget was surrendered under this scheme
Total	16620 00	15616 65	27896 70	
2700-Major Non Plan Estt	30624 85	26778 28	8791 02	The difference is due to booking of non plan expenditure towards plan establishment
2701-Major Non Plan Estt.	265 05	232 00	2 18	-do-
Total	30889 90	27010.28	8793.20	
2700-Major Non Plan Interest	17471 00	0 00	34030 39	Both interest expenditure are booked under 2700-Major Irrigation Non Plan
2701 Major Non Plan Interest	14737 00	0.00	0 00	
Total	32208 00	0 00	34030 39	
PLAN WORKS				
4700 Major Imgation Plan (Comm ) Works	10770 00	12272 90	27557 73	The difference is due to booking of prorata expenditure on establishment
4701-Medium Imgation Plan (Comm ) Works	41330 05	34660 50	37687 67	-do-
Charged Head	4200 00	2400 00	2492 67	
4711 Pian (Non Comm) Flood Control Works	4000 00	4674 00	4813 74	There is nominal difference wirit final budget
2700-O&M Plan Works	2700 00	3300 00	5885 88	Booking of expenditure on prorata basis of establishment and due to urgent payment of cut & breaches
Total	63000 05	57307 40	78437 69	
Non Plan Works				
2700 MPRP	4827 00	5255 25	5029 58	Booking of expenditure on prorata basis of establishment and due to urgent payment of cut & breaches
2700 WJC	3045 00	3195 59	3397 10	There is nominal difference w r t final budget
Renuka Dam	10000 00	2500 00	2500 00	Part payment was made as per Government direction

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1	2	3	4	5
2700 Energy Charges	11970 00	9423 00	8773 69	Booking of expenditure by A G in not justified
2701 Medium Imgation Works	322 00	418 66	402 89	
2701 Energy Charges	3030 00	2059 00	0.00	Booking of expenditure by A G is not justified
2700 Non Plan (Non Comm )	450 00	484 33	549 72	
Total	33644 00	23335 83	20652 98	

Statemer	nt showing Bu	dget & Expenditur (Rs In lacs)	e with Reason of	variation year 2010 11
Head of Account	Budget for 2010 11	Final Budget/ Fund Released	Expenditure 2010 11	Reason
Revenue receipt		(Rs In lacs)		
0700 Major Imgation	18259 00	Not Received	0 00	Actual receipt are not finalized by A G
0701 Medium Irrigation	585 00	Not Received	0 00	Actual receipt are not finalized by A G
Total	18844 00		0 00	
Establishment				
2700 Major Imgation Plan (Comm)	13000 00	13507 00	13507 00	
2700 Major Imgation Plan (Non Comm)	3800 00	4179 85	4179 85	
Total	16800 00	17687 70	17687 70	]
2700 Major Non Plan Estt	29883 45	30254 25	30785 33	
2701-Major Non Plan Estt.	240 00	240 00	240 00	
Total	30123 45	30494 25	31025 33	
2700-Major Non Plan Interest	17600 00	0 00	19651 00	Accounts are not finalized by A G The
2701-Major Non Plan Interest	14800 00	0 00	14800 00	expenditure are given as per final budget and fund released by the
Total	32400 00	0 00	34451 00	Government during the year
PLAN WORKS				
4700 Major Irrigation Plan (Comm) Works	8527 00	9972 00	9972 00	
4701-Medium Imgation Plan (Comm) Works	31573 00	25723 00	25723 00	
Charged Head	4000 00	5080 00	5080 00	
4711 Pian (Non Comm) Flood Control Works	8540 00	8540 00	8540 00	
2700-O&M Plan Works	2900 00	2900 00	2900 00	
Total	55540 00	52215 00	52215 00	
Non Plan Works				
2700 MPRP	5079 00	5079 00	5079 00	
2700 WJC	3445 00	3430 00	3430 00	
Renuka Dam	0 00	0 00	0 00	
2700 Energy Charges	8800 00	8764 02	8764 02	
2701 Medium Irrigation Works	375 00	340 00	340 00	
2701 Energy Charges	2200 00	2200 00	2200 00	
2700 Non Plan (Non Comm )	480 00	550 00	550 00	
Total	20379 00	20363 02	20363 02	

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#### 7 Vacant Posts

The department was asked by the Committee to inform about the number of posts which are lying vacant in the department category wise/designation wise/grade pay wise alongwith proposal / plan to fill up these vacant posts

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## The department replied as under

Detail of posts lying vacant category wise is as under

Sr No	Category	Designation	Pay Scale	No of Vacancies	Remarks
1	2	3	4	5	6
1	Group A	Superintending Engineer	37000-67000/ + Grade Pay of Rs 8700/	04	The post of SE has fallen vacant on 30 11 2011 However panel to promote the next senior Xen already stand submitted to Government
2	Group A	Executive Engineer	15600 39100/ + Grade Pay of Rs 6000/	12	Notification regarding bifurcation cadres as per Haryana Act No 21 of 2010 effective with effect from 25 10 2011 is under consideration of Government However agenda note to fill up the vacant posts of Xens has been prepared and is being submitted to the officers
3	Group B	Assistant Engineer	Rs 9300 34800+Grade pay of Rs 5400/	(i) 130 (For Direct Recruitment (ii) 49 (For promotional Quota)	(i) A proposal on recruitment of 130 No Assistant Engineer has already been sent to Government for onward submission to HPSC for direct recruitment (ii) A proposal for promotion of 49 No Assistant Engineer from Group C has already been sent to Government for fixation of meeting of DPC to judge their suitability
4	Group C	Junior Engineer	9300 34800+G P 3600	446+50	Direct recruitment and the requisition already sent to H S S C vide No 3282/7NGE II/2011 dated 03 10 2011 and No 875/7NGE II/2011 dated 21-03 2011
5	Group C	Clerk	5200 20200+G P 1900	97	The requisition of Clerks for 97 has already been sent to the Haryana Staff Selection Commission vide this office 'etter No 16250/2Admn/2007 dated 6 9 2007 and No 15342/6Admn/2010 Dated 21 10 2010 HSSC has desired to send the requisition of 54 No Posts of clerks as per Chief Secy To govt Haryana letter No 42/164/2008=5GS I dated 29 10 2009 and the matter is under process
6	Group C	Sr Scale Stenographer	9300 34800+G P 3200	05	After completion of probation period the Jr Scale Stenographer will be promoted as Sr Scale Stenographer
7	Group C	Jr Scale Stenographer	5200 20200+G P 2400	08	Requisition has already been sent to Haryana Staff Selection commissions vide dated 21-06 2007

	1 2	3	4	5	
8	Group (		5200 20200+GP		6 Board for recruitment has been
			1900/ + Spl Pay 100/		abolished
9		Peon	4440+7440+GP 1300/	48	
1			9300 34800+G P 4000	3+3	Promotional Post
1			9300 34800+G P 3600	22+3	Promotional Post
12			9300 34800+G P 3200	103+6	50 % by direct recruitment and 50% by promotion and the requisition already sent to H S S C vide No 3281/4NGE II/2011 dated 3 10 2011
13		Tracers	5200 20200+G P 2000	119+14	Direct recruitment and the requisition already sent to H S S C vide No 3280/4NGE II/2011 dated 3 10 2011
14		Deputy Collector	9300 34800+G P 4200 Grade Pay	8	To fill up the vacancy of Deputy Collector the promotion case is under process
10	Group C	Zilledar	9300 34800+4200 Grade Pay	37	A requisition of 22 Nos + 38 Nos Posi of Zilledars of direct quota have been sent to the HSSC wide letter No 408/A IINGE III/2010 dated 19 2 2010 and of 3252/A II/NGE III/2011 dated
16	Group C	Head Revenue Clerk	9300 34800+G P 3200 Grade pay	49	15 11 2011 Promotional Post
17	Group C	Assessment Clerk	9300 34800+G P 3200 Grade pay	18	Promotional Post
18	Group C	Revenue Clerk	9300 34800+G P 3200 Grade pay	28	Promotional Post
19	Group-C	Assistant Revenue Clerk	5200 20200+ GP 2400/	5	A requisition of 17 Nos post of direct recruitment quota has been stand to HSSC vide letter No 407/A II/NGE III/2011 dated 19-02 2010
20	Group C	Canal Patwan	5200 20200+ GP1900/	626	The requisition 626 No Posts has already been sent to HSSC for making the recruitment. The Secretary HSSC Parchkula has also issued the corrigendum in respect of increased of posts 418 to 626 in the different news papers on dated 18 10 201
21	Group-C	Accounts Clerk	34800+G P 3200 Grade pay	112	The said post has not advertised by the H S S C
22	Group C	SDC	5200 20200+ GP 2400/	80	The said post has not advertised by the HSSC
23	Group C	Steno Typist	5200 20200+ GP1900/	52	The said post has not advertised by the HSSC

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1	2	3	4	5	
	Group C	Signaler	5200 20200+ GP 2400/	29	10 No post has already been advertised by the H S S C But selection process has not been completed
25	Group C	Assistant Public Relation Officer	5200 20200+ GP1900/	1	Matnc with Hindi/Sansknt ITI certificate in Arthficer trade alongwith two years expenence
26	Group C	Artificer	5200 20200+ GP1900/	2	Matric with Hindi/Sanskrit ITI certificate in Artificer trade alongwith two years expenence
27	Group-C	Clerk (Head Officer and Cırcle Cadre)	5200 20200+ GP1900/	46	Matinc 1ª Division/Higher Secondary or Graduate/and its equivalent knowledge of Hindi upto Matinc Standard
28	Group C	Hindi Typist	5200 20200+ 1900+100 Spcl Pay	5	Matric or its equivalent, knowledge of Hindi upto Matric standard
29	Group C	Research Assistant Grade A & Grade B	5200 20200+ GP 2400/	3	Matnc/Diploma Civil
30	Group C	Silt Analyst	5200 20200+ GP 2400/	1	Metric/ Diploma Civil
31	Group-C	Steno-Typist	5200 20200+ GP 1900+100 Spcl pay	8	Matric or its equivalent, knowledge of Hindi upto Matric standard Passed tes in English shorthand at the speed of 80 W P M and its transcription at the speed of 15 words per minute or Hindi shorthand at the speed of 64 words per minute and its transcription thereof at the speed of 11 words per minute
32	Group-C	Assistant Foreman	9300 34800+ GP 3200/	6	3 Yrs Diploma in any trade of mechanical / auto/electrical / electronic Civil
33	Group-C	Special Carpenter Grade 1 & II Artificer	5200 20200+ GP1900/	5	Mathc with Hindi / Sanskrit alongwith ITI certificate in respective trade
34	Group-C		5200 20200+ GP 2400/	21	Matric with Hindi / Sanskrit ITI certificate in auto mobile / electrical IT Motor Mechanic
35	Group C	Chargement/ Grade II Miscellaneous	5200 20200+ GP 2400/	18	Matric with Hindi / Sansknt ITI certificate in auto mobile / electrical l' Motor Mechanic Matric with Hindi / Sansknt ITI
36	Group C	Wireless Operator	5200 20200+ GP 2400/	3	Certificate in auto mobile / electrical l Motor Mechanic Matric with Hindi / Sanskrit
37	7 Group C		GP1900/	1	Matric with Hindi / Sariskin Middle Trade Certificate with 5 yrs
3	8 Group C	Finisher	5200 20200+ GP1900/	1	Expenence Middle Trade Certificate with 5 yrs
3			GP1900/	2	Expenence Middle Trade Certificate with 5 yrs
4	0 Group (	C Crane Operator Grade I/Crane Operator Specia	GP1900/ ai	_	Experience
4	1 Group	C Discharge Observe	5200 20200+ GP1900/	1	

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42	Group C	Dnller	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit and ITI in respective trade
43	Group C	Dnver	5200 20200+ GP1900/	28	Matric with Hindi/Sanskrit alongwith Driving license & 5 yrs Experinece
44	Group C	Driver cum Mechanic	5200 20200+ GP1900/	2	Matric with Hindi/Sanskrit alongwith Driving license & 5 yrs Experience
45	Group-C	Electric Grade I Auto	5200 20200+ GP1900/	1	Matric with Hindi/Sansknt alongwith ITI in Electrical trade
46	Group-C	Electric Grade I Ord	5200 20200+ GP1900/	9	Matric with Hindi/Sanskrit alongwith ITI in Electrical trade
47	Group C	Electrician	5200 20200+ GP1900/	5	Matric with Hindi/Sanskrit alongwith ITI in Electrical trade
48	Group C	Electrician Grade I Special	5200 20200+ GP1900/	8	Matric with Hindi/Sanskrit alongwith ITI in Electrical trade
49	Group C	Fitter Gates & Gearing	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit alongwith ITI in Fitter trade
50	Group C	Fitter C&W	5200 20200+ GP1900/	2	Matne with Hindi/Sanskrit alongwith ITI in Fitter trade
51	Group-C	Fitter Erection	5200 20200+ GP1900/	3	Matric with Hindi/Sanskrit alongwith ITI in Fitter trade
52	Group-C	Fitter Gen /Plumber	5200 20200+ GP1900/	15	Matnc with Hindi/Sanskrit alongwith ITI In Fitter trade
53	Group C	Fitter P& P	5200 20200+ GP1900/	3	
54	Group C	Fitter Structure	5200 20200+ GP1900/	2	
55	Group C	Foreman Special	9300 34800+ GP 3200/	5	
56	Group C	Foremen/FM Miscellaneous	9300 34800+ GP 3200/	6	Matric with Hindi/Sanskrit alongwith ITI Certificate in respective trade
57	Group C	Greaser Grade I	5200 20200+ GP1900/	3	Matric with Hindi/Sanskrit alongwith ITI Certificate in respective trade
58	Group C	Laboratory Attendant	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit alongwith 5 years Experience in relevant field
59	Group C	Meson Grade i & II	5200 20200+ GP1900/	8	Matnc with Hindi/Sansknt alongwith ITI Certificate in respective trade
60	Group C	Mechanic Auto	5200 20200+ GP1900/	3	Matnc with Hindi/Sansknt alongwith ITI Certificate in respective trade
61	Group C	Mechanic/ Diesel Mechanic	5200 20200+ GP1900/	10	Matric with Hindi/Sanskrit alongwith ITI Certificate in respective trade
62	Group C	Moulder	5200 20200+ GP1900/	1	Matric with Hindi/Sansknt alongwith ITI with moulder
63	Group C	Opt. Air Compressor	5200 20200+ GP1900/	1	Matric with Hindi/Sansknt alongwith ITI Certificate in respective trade
64	Group C	Printer Grade I	5200 20200+ GP1900/	2	Matnc with Hindi/Sanskrit alongwith ITI Painter trade
65	Group C	Printer Grade II	5200 20200+ GP1900/	4	Matnc with Hindi/Sanskrit alongwith ITI Painter trade
66	Group C	Pipe Fitter Gr 1 & II	5200 20200+ GP1900/	1	Mathc with Hindi/Sanskrit alongwith ITI Fitter trade
67	Group C	Plumber Gr 1	5200 20200+ GP1900/	1	Matnc with Hindi/Sanskrit alongwith ITI Plumber trade
68	Group C	Plumber Gr II	5200 20200+ GP1900/	3	Matnc with Hindi/Sansknt alongwith ITI Plumber trade
69	Group C	Pump Opt /Dnver	5200 20200+ GP1900/	1	Matric with Hindi/Sansknt alongwith ITI Certificate in respective trade

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70	Group C	Pump Opt. Grade I	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit alongwith ITI Certificate in respective trade
71	Group C	Pump Opt. Grade II/ Plumber	5200 20200+ GP 2400/	5	Matnc with Hindi/Sanskrit alongwith ITI Certificate in respective trade
72	Group-C	Pump Mechanical	5200 20200+ GP1900/	1	Matric with Hindi/Sansknt alongwith ITI in Mechanical and 3 yrs Experience
73	Group C	Road Roler Opt	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit with 5 yrs Experience / Heavy driving license
74	Group C	Singnaler	5200 20200+ GP1900/	4	Matric with Hindi/Sanskrit from a recognized university with passed in telegraphy examination from Post and Telegraphs Deptt And good handwriting
75	Group-C	Silt Analyst/Silt Observe	5200 20200+ GP1900/	7	Matric with Hindi/Sanskrit and Diploma in Civil
76	Group C	Store Munshi	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit and experience as a Store Attendant with 15 years
77	Group-C	Supervisor	5200 20200+ GP1900/	2	Matric with Hindi/Sansknt and 7 yrs Experience as Supervision
78	Group C	Surveyor	5200 20200+ GP1900/	2	Matric with Hindi/Sanskrit and diploma in Civil
79	Group C	Time Keeper / Time Clerk	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit and 7 yrs Experience as Supervision
80	Group C	Tindal	5200 20200+ GP1900/	1	Matric with Hindi/Sanskit and 5 yrs Experience in relevant field
81	Group C	Tipper Opt.	5200 20200+ GP1900/	1	Mathc with Hindi/Sansknt and 5 yrs Experience in relevant field
82	Group C	Trailor Opt	5200 20200+ GP1900/	1	Matric with Hindi/Sanskrit and 5 yrs Expenence in relevant field
83	Group C	Tractor Opt.	5200 20200+ GP1900/	1	Matne with Hindi/Sanskrit and 5 yrs Experience in relevant field
84	Group C	Turner	5200 20200+ GP1900/	7	Matnc with Hindi/Sanskrit alongwith ITI Turner trade
85	Group C	W P Mgr 1 Pump Opt.	5200 20200+ GP1900/	2	Mathc with Hindi/Sanskrit and ITI and 3 years experience
86	Group C	W P Mgr 2 Pump Opt	5200 20200+ GP1900/	4	Matnc with Hindi/Sansknt and ITI and years experience in relevant field
87	Group C	Welder Gr I &	5200 20200+ GP1900/	3	Matric with Hindi/Sanskrit alongwith IT in Welder trade
88	Group C	White Colour Washing man	5200 20200+ GP1900/	2	Matnc with Hindi/Sanskrit and 5 yrs Expenence in relevant field Matnc with Hindi/Sanskrit alongwith IT
89	Group C	Work Mistry	5200 20200+ GP1900/	6	Mathe with Hindi/Sanskrit alongwith T Certificate in respective trade Matric with Hindi/Sanskrit alongwith IT
90	Group C	Welder	5200 20200+ GP1900/	4	In Welder trade Middle with Hindi alongwith good
91	Group D	Barkandaz	4440 7440+ GP1300/	3	Physical Health
92	Group D	Chowkidar	4440 7440+ GP1300/	38	Middle with Hindi alongwith good Physical Health
93	Group D	Cook	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
94	Group D	Malı	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health

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95	Group D	Malı-cum Chowkidar	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
96	Group-D	Peon/Dak Runner	4440 7440+ GP1300/	56	Middle with Hindi alongwith good Physical Health
97	Group D	Boatman/Head Boatman	4440 7440+ GP1300/	5	Middle with Hindi alongwith good Physical Health
98	Group D	Chowkidar cum Cook	4440 7440+ GP1300/	2	Middle with Hindi alongwith good Physical Health
99	Group D	Chowkidar cum Khanasama	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
100	Group D	Cook / Assistant Cook	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
101	Group D	Dak Runner	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
102	Group D	Gate Keeper	4440 7440+ GP1300/	11	Middle with Hindi alongwith good Physical Health
103	Group D	Gauge Reader	4440 7440+ GP1300/	13	Middle with Hindi alongwith good Physical Health
104	Group D	Greaser	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
105	Group D	Helper / Regulation Beldar / Unskilled Iabour / Canal Petrol	4440 7440+ GP1300/	185	Middle with Hindi alongwith good Physical Health
106	Group D	Jamadar / Sweeper	4440 7440+ GP1300/	2	Middle with Hindi alongwith good Physical Health
107	Group-D	Malı / Head Malı	4440 7440+ GP1300/	17	Middle with Hindi alongwith good Physical Health
108	Group D	Malı cum Chowkıdar	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
109	Group D	Store Attendant	4440 7440+ GP1300/	1	Middle with Hindl alongwith good Physical Health
110	Group D	Telephone Attendant	4440 7440+ GP1300/	3	Middle with Hindi alongwith good Physical Health
111	Group-D	T Mate / Mate	4440 7440+ GP1300/	5	Middle with Hindi alongwith good Physical Health
112	Group D	Work Munsh	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
113	Group D	Cycle Swar	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
114	Group D	Hospital Coolie	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
115	Group D	Kitchen Servant Helper	4440 7440+ GP1300/	2	Middle with Hindi alongwith good Physical Health
116	Group-D	Process Server	4440 7440+ GP1300/	1	Middle with Hindi alongwith good Physical Health
117	Group D	Safaı Karamcharı	4440 7440+ GP1300/	68	Middle with Hindi alongwith good Physical Health
118	Group D	Ward Attendant	4440 7440+ GP1300/	5	Middle with Hindi alongwith good Physical Health
119	Group D	Ward Servant	4440 7440+ GP1300/	10	Middle with Hindi alongwith good Physical Health

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120	Group D	Assistant	4440 7440+	1	Middle with Hindi alongwith good
	0.000 0	laboratory	GP1300/	1	Physical Health
		Attendant			
121	Group D	Assistant	4440 7440+	3	Middle with Hindi alongwith good
121	Ologh D	regulation	GP1300/		Physical Health
		Jamadar	01 1000		
122	Group-D	Cleaner	4440 7440+	6	Middle with Hindi alongwith good
122	Group-D	Oleanor	GP1300/	1	Physical Health
123	Group D	Electric Pump	4440 7440+	4	Middle with Hindi alongwith good
123	Group D	Attendant	GP1300/	1.	Physical Health
124	Group-D	Gangman	4440 7440+		Middle with Hindi alongwith good
124	Gloap-D	Gangman	GP1300/	1.	Physical Health
125	Group-D	Head Darban	4440 7440+	1	Middle with Hindi alongwith good
120	Gloup-D	ricau Daibai	GP1300/	1.	Physical Health
400	- Crewto D	Jr Hoist	4440 7440+	2	Middle with Hindi alongwith good
126	Group D	Operator	GP1300/	1	Physical Health
			4440 7440+	2	Middle with Hindi alongwith good
127	Group D	Keyman	GP1300/	2	Physical Health
		1 - 1 - 4		1	Middle with Hindi alongwith good
128	Group D	Lab Attendant	4440 7440+	1	Physical Health
		<u> </u>	GP1300/		Middle with Hindi alongwith good
129	Group D	Lasker	4440 7440+		Physical Health
			GP1300/		Middle with Hindi alongwith good
130	Group D	Patrolman	4440 7440+	11	Obviced Hoolth
			GP1300/		Physical Health Middle with Hindi alongwith good
131	Group D	Pump	4440 7440+	4	
	1	Attendant /	GP1300/		Physical Health
	1	Electric Pump			
		Attendant			
132	Group D	Railway Gang	4440 7440+	1	Middle with Hindi alongwith good
		man	GP1300/		Physical Health
133	Group-D	Sewer man /	4440 7440+	6	Middle with Hindi alongwith good
		Sewer helper	GP1300/		Physical Health
134	Group D	Skilled labour	4440 7440+	30	Middle with Hindi alongwith good
	· ·		GP1300/		Physical Health
135	Group D	Slinger	4440 7440+	4	Middle with Hindi alongwith good
	1		GP1300/		Physical Health
136	Group D	Sounding	4440 7440+	2	Middle with Hindi alongwith good
		Attendant	GP1300/	1	Physical Health
137	Group-D	Store Coolie /	4440 7440+	1	Middle with Hindi alongwith good
101		Fitter Coolie	GP1300/		Physical Health
138	Group D	Survey Khalası	4440 7440+	2	Middle with Hindi alongwith good
150		Ourrey rundidor	GP1300/		Physical Health
139	Group D	Khanasam	4440 7440+	1	Middle with Hindi alongwith good
155		Tribildodin	GP1300/		Physical Health
140	Group C	Clerk	5200 20200+	97	The requisition of Clerks for 97 has
140	Group C	OICIN	GP1900/	1	already been sent to the Haryana Staff
					Selection Commission vide this office
					letter No 16250/2Admn/2007 dt
	1				06-09 2007 and No 15342/6Admn/
		1	1		2010 dt. 21 10 2010
					HSSC has desired to send the
					requisition of 54 No posts of derks as
			1		per Chief Secy To Govt Haryana lette
	1		1		No 42/164/2008 5GS I dt. 29 10 2009
1			]	1	and the matter is under process

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141	Group C	Sr Scale Stenographer	9300 34800+ GP 3200/	05	After completion of probation period the Jr Scale Stenographer will be promoted as Sr Scale Stenographer
142	Group C	Jr Scale Stenographer	5200 20200+ GP 2400/	08	Requisition has already been sent to Haryana Staff Selection Commission vide dt. 21-06 2007
143	Group C	Steno Typist	5200 20200+ GP1900/ + Spl Pay 100/	2	Requisition has already been sent to Haryana Staff Selection Commission vide dt 21-06 2007
144	Group D	Реол	4440 7440+ GP1300/	48	Board for recruitment has been abolished

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After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts and also recommends that the department may sent reminders to the recruiting agency for filling up these posts so as to avoid any adverse effect on the working of department. The Committee may also be informed accordingly

#### 8 Irrigation for Agriculture

On being asked by the Committee regarding

- (a) Whether there is any agriculture land in the state which has not been provided irrigation water till now if so the name of such areas together with the acreage thereof
- (b) Whether any area of the State is still dependent on the nature (Rain) for the irrigation if so the name of such areas together with the acreage thereof The details of efforts to provide irrigation water to such areas may be intimated to the Committee

#### The Department reply is as under

Haryana Irrigation system has been designed for 62% irrigation intensity and the unit wise irrigation intensity achieved is as under

- 1 Yamuna Water Services System 62 8%
- 2 Bhakra Water Services System 92%
- 3 Lift Canal System 18%

Full intensity of irrigation has been achieved for Yamuna Water Services System Intensity of irrigation for Bhakra Water Services System has been achieved more than the designed capacity due to sufficient availability of Bhakra waters Intensity of irrigation for Lift Canal System is very less due to non receipt of SYL Water and incompletion of Bhakar Main Line Hansi Branch Butana Branch Multipurpose Link Channel Efforts are being made to improve the intensity of irrigation in lift areas by the rehabilitation of pump houses construction of new watercourses by CADA and rehabilitation of watercourses by Haryana Irrigation Department and by doing chakbandi

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that a detailed list of the districts where there is a shortage of surface water may be supplied to the Committee

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#### 9 Drinking Water

The Department was asked by the Committee how many projects are pending for providing water to the Public Health Engineering Department for supplying drinking water to the Villages/Towns/ Cities alongwith the latest position thereof

#### The Department reply is as under -

The projects pending for providing water to the Public Health Engineering Department for supplying drinking water to the Villages/Towns/Cities are as under

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Remarks of PHED												
Remarks of Irrigation Department		To be got approved as policy for sweet water zone	Sent to CE YWS(S) New Delhi vide memo No 5096 97/2LCU	Submitted to Govt for	Submitted to Govt vide U O No 617	Uated 13 9 2011 Submitted to Govt vide U O No 617	Dated 13 9 2011 Submitted to Govt. vide U O No 617	Dated 13 9 2011 Under Process at	Under Process at	Submitted to Govi Vide U No 617	Submitted to Govt Vide U No 617	Pated 13 9 2011 Related to CE YWS(S) New Delhi
Irrigation Circle		YWS Kamal	Sonipat	Jhajjar	Hlsar	Hisar	Hisar	YWS Bhwani	YWS Bhwani	BWS No 4 Hisar	BWS No 1 Hisar	WS Circle Sonipat
PHED Circle		Kamal	Kamal	Jhajjar	Hisar	Hser	Hisar	Bhwani	Bhiwani	Bhwani	Bhwani	Sonipat
LEC PHED Memo PHED Circle Irrigation No & Date Circle		No 7255 Dated 28-06 2011	No 7255 Dated 28-06 2011	No 7255 Dated 28-06 2011	No 7710 Dated 5 7 2011	No 7710 Dated 5 7 2011	No 7710 Dated 5 7 2011	No 9391 Dated	Dated	Dated	No 9450 Dated 12-8 2011	No 9461 Dated 12-8 2011
	New	49 Cuses from each canal	19 66	193	042	2.47	0.56		0.50	0.81 1	040 1:	1 52 N
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		its 1) Parallel Delhi Branch (RD 58500 Left) 2) Carner Lined Channel ((RD 58500 Right)		Sikanderpur Mr RD 24500 L	Sarsana Mr RD 55000 R	Rawalwass Sub Mr RD 17555 L	Kabir Mr RD 27000 R	Sunder Branch RD 175507 L	Milathal Feeder RD 40500 R	Duŋanpur Minor RD 18000 L	Petwar Disty R D 112000 L	WJC Perennial
		New Canai based W/Works Panipat Town	New Water Works Ganaur Town (Canal Based)	sout	pply Scheme tohila	Water Suppty Scheme Panthar Chak	Water Supply Scheme Kutan		Works Mundhal	2m Water Works Village	New Water Works at Village Petwar Disty Dhani Khushal R D 112000	New Water Works Kailana V
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Sent to SE PHED Jhajjar vide EIC PHED memo No 14177 Dated 4 11 2011 (Reply still awaited)	Sent to SE PHED Jhaijar wde EIC PHED memo No 14177 Dated 4 11 2011 (Reply still awarted)	Sent to SE PHED Bhiwani vide EIC PHED memo No 14131 Dated 3 11 2011 (Rephy stilf awarted)	Sent to SE PHED Bhwan vide EIC PHED memo No 14131 Dated 3 11 2011 (Reply still awatted)	Sent to SE PHED Bhiwani vide EIC PHED memo No 14131 Dated 3 11 2011 (Reply still awaited)
Return to PHED wde 6805/2LCU Dated 15 9 2011 for removal of discrepancies			Return to PHED vide 7486/SLCU Dated 19 10 2011 for removal of discrepancies	Return to PHED vide 7486/5LCU Dated 19 10 2011 for removal of discrepancies
W/Services Jhajjar	W/Services Jhajjar	Loharu W/Services Bhiwani	g	Loharu W/Services Bht#ant
Jhajjar	Jhajjar	Bhwan	Bhiwani	Bhiwani
No 10028 Dated 25-08 2011	No 10028 Dated 25-08 2011	No 10028 Dated 25-08 2011	No 10028 Dated 25-08 2011	No 10028 Dated 25-08 2011
	0 62			0 36
60 0		0 26	· · · · · · · · · · · · · · · · · · ·	
Jhajjar Distributory RD 50750 R	Jhajjar Distributory RD 56363 R	Bhagestwan Minor 14000 R	Loharu Canal RD 62015 R	Sahuwas minor 3500 L
Existing W/W Khen Khumar	New W/W Talao	Existing W/S at Bhageshwan	Independent W/W at Achina Loharu Canal RD 62015 R	Independent W/W at Sahuwas
13	13	4 — — — — — — — — — — — — — — — — — — —	15	9 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2

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Sent to SE PHED Bhwan vide EIC PHED memo No 14131 Dated 3 11 2011 (Repty still awatted)	Sent to SE PHED Rohtak wide EIC PHED 14734 Dated 11 11 2011 (Reply still awarded)	Sent to SE Sent to SE wrde EIC PHED memo No 11 11 2011 (Reply still awarted)	Renties Sentio SE Verentio SE vide EIC PHED 14734 Dated 11 11 2011 (Reply still awarted)		
Return to PHED vide 7486/5LCU Dated 19 10 2011 for removal of discrepancies	Return to PHED vide 7780/SLCU Dated 28 10 2011 for removal of discrepancies	Return to PHED vide 7780/3LCU Dated 28 10 2011 for removal of discrepances	Return to PHED wde 7780/3LCU Dated 28 10 2011 for removal of discrepancies	Related to CE YWS(S) New Delhi	
Loharu W/Services Bhiwani	YWS Rohtak	YWS Rohtak	YWS Rohtak	Const. Circle Gurgaon	
Bhwahi	Rohtak	Rohtak	Rohtak	Palwal	
No 10028 Dated 25-08 2011	No 10503 Dated 2 9 2011	No 10503 Dated 2 9 2011	No 10503 Dated 2 9 2011	No 10503 Dated 2 9 2011	
		0.36	0 56	5 11	25
Lohau Feeder RD 43850 R	Bhalout Distributiony RD 60000 R	Jasrana Mmor RD 8600 L	Jasrana Minor RD 73200 R	NCE Channel RD 55800 R	
Morwala	New Water Works Gijhi	New Water Works Kesrent	Ę	New Water Works at Nuh Town	
2	<u>8</u> !			5	

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Resubmitted after removal of objection vide PHED memo No 14154 Dated 4 11 11										
Return to PHED vide 7367/3LCU Dated 13 10 2011 for removal of discrepancies	Submitted to Govt vide U O No 2566 Dated 12 12 2011	Submitted to Govt vide U O No 2566 Dated 12 12 2011	Submitted to Govt vide U O No 2577 Dated 12 12 2011	Submitted to Govt. vide U O No 2577 Dated 12 12 2011	Submitted to Govt. vide U O No 2577 Dated 12 12 2011	Submitted to Govt vide U O No 2577 Dated 12 12 2011	Submitted to Govt. vide U O No 2577 Dated 12 12 2011	Submitted to Govt vide U O No 2577 Dated 12 12 2011	Submitted to Govt vide U O No 2577 Dated 12 12 2011	Submitted to Govt. vide U O No 2576 Dated 12 12 2011
YWS Rohtak	YWS Bhiwani		W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan	W/S Circle Rewan
Sonipat	Bhwani	Bhwani	Rewan	Rewan	Rewan	Rewan	Rewan	Rewan	Rewarn	Rewan
No 10855 Dated 8 9 2011	No 12111 Dated 16 9 2011	No 12111 Dated 16 9 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	0 50+0 82= No 13212 Dated 1 32 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011
27 89	96 0	0 19	5 60	0 19	1 50	1 12	0 80	0 50+0 82= 1 32		0 47
RD 26902 R Rohtak Distributory	Pathawali Minor RD 8300-L	Kharwas Minor RD 26561 L	JLN Canal JC3 Pump House	Dwana Disty RD 8 100 (R) KM	Dwana Disty RD 9 500 KM (R)	Dtwana Disty RD 24 680 KM (R)	JLN Canal RD 36 591 Km(L)	JLN Canal JC VI RD 39 625 Km (R)		Jakhala disty RD 5 25 Km (L)
Aug W/S Scheme Gohana Town (2∞ Water Works)	Independent Water Works Kural	New Water Works Khaperwas	Water Supply Scheme Dharuhera Town	Water Supply Scheme Mouakhurd Motakhurd	Water Supply Scheme Ram Pun	Water Supply Scheme Mandola	Water Supply Scheme Majra Gurdas	Water Supply Scheme Saban Group	Water Supply Scheme Kalpawas	Water Supply Scheme Gugodh group
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Water Supply Scheme         Nangia Disy         093         No. 13212 Dated         Rewarn           Water Supply Scheme         RD 3 480 Km (R)         090         No. 13212 Dated         Rewarn           Water Supply Scheme         RD 5 480 Km (R)         090         No. 13212 Dated         Rewarn           Water Supply Scheme         RD 5 22 Km (R)         090         No. 13212 Dated         Rewarn           Water Supply Scheme         RD 16 228 Km (R)         045         No. 13212 Dated         Rewarn           Bhurthal Jat         RD 5 58 Km (R)         045         No. 13212 Dated         Rewarn         J           Augmentation Water Supply Khanpur Dety         Reb         045         No. 13212 Dated         Rewarn         J           Augmentation Water Supply Khanpur Dety         Reb         045         No. 13212 Dated         Rewarn         J           Augmentation Water Supply Khanpur Dety         Reb         045         No. 13212 Dated         Rewarn         J           Coded Bhwarn Town         Root 3212 Dated         Bhwann         No. 13212 Dated         Bhwann         Y           Reade         Rewarn Town         RD 142700         Reade         Rewarn         Y           Reade         Root 3212 Dated         Bhwann         No.	;	Nanadha	Nangta Minor RD 1 98 Km (R)		1 13		Rewan	WIS Circle	Submitted to Govt.	
Matma Thethar         RD 3 460 Km (R)         U 95         IV0 12712 Dated         Rewan         WIS Circle           Nater Supply Scheme         Naya Geon Day         10 10 2011         Rewan         WIS Circle           Nater Supply Scheme         Bhurthat Detrubuty         1 45         No 12212 Dated         Rewan         WIS Circle           Rugarth         RD 5 18 Km (L)         0 90         10 10 2011         Rewan         WIS Circle           Rugarthal Jat         RD 9 18 Km (L)         1 45         No 12212 Dated         Rewan         WIS Circle           Augmentation Water Suppy Scheme         Bhurthal Jat         RD 9 18 Km (R)         0 45         No 12212 Dated         Rewan         WIS Circle           Zow Village Daterct         RD 9 18 Km (R)         0 45         No 12212 Dated         Rewan         US Circle           Zow Village Daterct         Row Village Daterct         Nater Norks at 10 10 2011         Rewan         Vis Circle           Zow Village Daterct         Row Village Daterct         Norks at 10 10 2011         Rewan         Vis Circle           Zow Village Daterct         Row Village Daterct         Norks at 10 10 2011         Rewan         Nis Circle           Zow Village Daterct         Row Village Daterct         Nor 13212 Dated         Bhman         N	34	Water Supply Scheme	Nanola Distv					Kewan	Vide U O No 2576	
Water Supply Scheme         Nayr Geon Dety         0 90         No 13212 Dated         Rewain         Wild Circle           Netter Supply Scheme         Rbuffhall Detributory         11 45         No 13212 Dated         Rewain         Wild Circle           Rewain         RD 6 225 Km (R)         11 45         No 13212 Dated         Rewain         Wild Circle           Rugmentation Water Supply Scheme         Bhuthal Jat.         RD 9 18 Km (L)         1 45         No 13212 Dated         Rewain         Wild Circle           Augmentation Water Supply Scheme         RD 9 18 Km (R)         0 45         No 13212 Dated         Rewain         JUN Wild Circle           Zev Water Works at Dinod         Un Feeder         Zev Water         No 13212 Dated         Rewain         JUN Wild Circle           Zev Water Works at Dinod         Un Feeder         Zev Water         No 13212 Dated         Bhwain         Vanuau           Zev Water Works at Dinod         Un 10 2011         Rewain         No 13212 Dated         Bhwain         Vanuau           Zev Water Works at Dinod         Jun Feeder         Zev Water Norks at Dinod         No 13212 Dated         Bhwain         Vanuau           Zev Water Works at Dinod         Jun 10 2011         Rewain         No         No         No         Circle Bhwain	(	Mamna Thethar	RD 3 480 Km (R)			No 13212 Dated 10 10 2011	Rewan	W/S Circle Reward	Submitted to Govt	
Wetler Supply Scheme         Bhurthel Detributory         145         No. 13212 Dated         Rewan           Augmentation         Rev         145         No. 13212 Dated         Rewan         WiS Crafe           Augmentation         Water Supply Scheme         Bhurthel Jat         R0.9 18 km (L)         10         10         2011         Rewan         UNS Crafe           Augmentation         Water Supply Scheme         Bhurthel Jat         R0.9 18 km (L)         10         10         2011         Rewan         JLN WS Crafe           Rewan         Scheme Mumapur group of R0 5 68 km (R)         0.45         No         13212 Dated         Rewan         JLN WS Crafe           Zhi Water Works at Dinod         JUI Feeder         2* Water Works at 10         10         2011         Namual           Zhi Water Works         Reside         2* Water Works at 10         10         102011         Rewan           Zhi Water Works         Reside         Rewan         10         102011         Rewan           Zhi Water Works         Review         10         102011         Rewan         Vanua WS           Zhi Water Works         Review         Review         10         102011         Rewan           Zhi Water Works         Review <td< td=""><td>0</td><td>Water Supply Scheme Ramgarh</td><td>Naya Gaon Disty RD 6 225 Km (R)</td><td>+</td><td>06 0</td><td>No 13212 Dated</td><td>Rewar</td><td>W/S Cimle</td><td>Dated 12 12 2011</td><td></td></td<>	0	Water Supply Scheme Ramgarh	Naya Gaon Disty RD 6 225 Km (R)	+	06 0	No 13212 Dated	Rewar	W/S Cimle	Dated 12 12 2011	
Brunthal Jat         Rewain         Brunthal Jat         Rewain         Wis Circle           Augmentation Water Supply Khampur Distributiony         145         No 13212 Dated         Rewain         W/S Circle           Augmentation Water Supply Khampur District         2 Nos village District         JLN W/S Circle         Rewain           Scheme Muntation Water Supply Khampur District         2 Nos village District         JLN W/S Circle         No 13212 Dated         Rewain         JLN W/S Circle           Zew Water Muntation         No         13212 Dated         Rewain         JLN W/S Circle         No           Zew Water Montation         No         13212 Dated         Rewain         JLN W/S Circle           Zew Water Works at Dinod         Jul Feeder         Zew Water         No         13212 Dated         Bhwani           Zew Water Works         Reviewain         Root of Root 14386         Works at 10 10 2011         Mewain           Zew Water Works         Reviewain         Root 2025         Bhwani         Yamuna W/S           Zew Water Works         Root 13272 Dated         Bhwani         Yamuna W/S           Reviewain         Root 2011         10 10 2011         Circle Bhwani           Zew Water Works         Root 13272 Dated         Bhwanin         Yamuna W/S	1	Water Sunch, Sch				10-10 2011		Rewan	vide U O No 2576	
ter Supply Khanpur Disty (R) 045 No 13212 Dated Rewan JLN WirS Circle Ur group of RD 5 68 km (R) Nameul JLN WirS Circle Ur group of RD 5 68 km (R) No 13212 Dated Bhwani Vamuau Circle Bhwani R 24 Sim No 13212 Dated Bhwani Circle Bhwani R 24 Sim No 13212 Dated Bhwani Circle Bhwani R 24 Sim No 13212 Dated Bhwani Circle Bhwani R 24 Sim No 13212 Dated Bhwani Circle Bhwani R 25 8000 L Robitsk 10 10 2011 Circle Bhwani R 25 8000 L Robitsk 10 10 2011 Circle Bhwani R 25 8000 L R 24 Sim No 13212 Dated Bhwani R 25 8000 L R 24 Sim No 13212 Dated Bhwani R 25 8000 L R 25 80000 L R 25 80000 L R 25 80000 L R 25 8000		Bhurthal Jat	Bhurthal Distributory RD 9 18 Km (L)		1 45	No 13212 Dated 10 10 2011	Rewar	W/S Circle	Dated 12 12 2011 Submitted to Govt	
t Dirod Jul Feeder n RD 143980 Read Read Read Read Read Read Read Read Read Read Read Read Bhwani Road Hwani Road Read Bhwani Road Bhwani Bhwani Road Bhwani Road Bhwani Bhwani Road Bhwani Bhwani Road Bhwani Bhwani Bhwani Bhwani Road Bhwani Bhwani Bhwani Road Bhwani		Augmentation Water Supply Scheme Muntapur group of 2 Nos Village District Rewan			0 45	No 13212 Dated 10 10 2011	Rewan	JLN W/S Circle Namaut	VIGE U O No 2576 Dated 12 12 2011 Under Process at EIC Imgation Office	
In         RD 143980         Z <sup>ad</sup> Water         No         13212 Dated         Bhwani         Yamuna Wis           RD 142700         RD 142700         Works at         10 10 2011         Circle Bhwani         Circle Bhwani           RD 142700         RD 142700         Works at         10 10 2011         Circle Bhwani         Circle Bhwani           Road         Jur Feeder         4 24         3 <sup>rd</sup> WiN at         No 13212 Dated         Bhwani         Yamuna WiS           Road         Jur Feeder         4 24         3 <sup>rd</sup> WiN at         No 13212 Dated         Bhwani         Yamuna WiS           Road         Jur Feeder         4 24         3 <sup>rd</sup> WiN at         No 13212 Dated         Bhwani         Yamuna WiS           Road         Jur Feeder         4 24         3 <sup>rd</sup> WiN at         No 13212 Dated         Bhwani         Circle Bhwani           Road         RD 13070 R         Town         No 13212 Dated         Sirsa         BWS         Sirsa         BWS         Sirsa         BWS         Sirsa         WS         Sirsa         Sirsa         BWS         Sirsa         Sirs	1	2rd Water Works at Diroch								
Kead         Jur Feeder         Town         Town           Road         Jur Feeder         4 24         3ª W/W at No 13212 Dated         Bhwani         Yamuna W/S           RD 88000 L         RD 88000 L         Rotitak         10 10 2011         Circle Bhwani         Circle Bhwani           RD 88000 L         RD 88000 L         Rotitak         10 10 2011         Bhwani         Circle Bhwani           Rhundan Disty         Disty         0 34         No 13212 Dated         Sirsa         BWS           Buli         Khen Disty         0 34         No 13212 Dated         Sirsa         BWS Circle         In hisar           Badili         Khen Disty         0 18         No 13212 Dated         Sirsa         BWS Circle         In hisar           RD 13070 R         RD 13070 R         0 18         No 13212 Dated         Sirsa         BWS Circle         In hisar           RD 13070 R         RD 41000 L         0 29         No 13212 Dated         Sirsa         BWS Circle         In hisar           RD 41000 L         RD 41000 L         0 29         No 13212 Dated         Sirsa         BWS Circle         In hisar		Road Bhiwani Town	Juli Feeder RD 143980 R=26 00 cs RD 142700		2™ Water Works at Dinod Road	No 13212 Dated 10 10 2011	Bhwani	Yamuna W/S Circle Bhwani	Under Process at EIC Irrigation Office	
Road         Jur Feeder         4.24         Town Rohtak         Io         13212 Dated         Bhwan         Yamuna WIS           RD 88000 L         Rohtak         10 10 2011         Pamuna WIS         Circle Bhwan           RD 88000 L         Rohtak         10 10 2011         Circle Bhwan           Rhundan Disty         Roundan Disty         No         13212 Dated         Sinsa         BWS           Rottak         No         13212 Dated         Sinsa         BWS         Circle II         Hisar           RD 13070 R         No         10 10 2011         No         10 10 2011         Circle II         Hisar           RD 73730 R         No         10 10 2011         No         10 10 2011         Hisar         No         No         10 10 2011         No	- 1		K=12 92CS		Bhwani					
KU 88000 L         Rohtak         10 10 2011         Yamuna WS           Khundan Disty         Road         No 13212 Dated         Sirsa         BWS           Khundan Disty         0 34         No 13212 Dated         Sirsa         BWS           RD 13070 R         0 34         No 13212 Dated         Sirsa         BWS           RD 13070 R         0 18         No 13212 Dated         Sirsa         BWS           RD 73730 R         0 18         No 13212 Dated         Sirsa         BWS Circle           Iharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sirsa         BWS Circle           Iharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sirsa         BWS Circle         No           Iharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sirsa         BWS Circle         No		3 <sup>rd</sup> W/W at Rohtak Road	Jui Feeder	4 24	3 <sup>rd</sup> W/W at	No. 13215 Dated				
Ktundan Disty         Lown         Down         12212 Dated         Sinsa         BWS           RD 13070 R         0 34         No 13212 Dated         Sinsa         BWS           Badil         Khen Disty         0 18         No 13212 Dated         Sinsa         BWS           RD 73730 R         0 18         No 13212 Dated         Sinsa         BWS Cincle           fharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sinsa         BWS Cincle           fharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sinsa         BWS Cincle           fharpur         Ratta Khera Disty         0 29         No 13212 Dated         Sinsa         BWS Cincle			KD 88000 L		5	10 10 2011	nwani		Under Process at EIC Imgatron Office	
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Khen Disty         0 18         No 13212 Dated         Hisar           RD 73730 R         0 18         No 13212 Dated         Sirsa         BWS Circle           Ratta Khera Disty         0 29         No 13212 Dated         Sirsa         BWS Circle           RD 41000 L         D         2011         10 10 2011         Sirsa         BWS Circle			RD 13070 R		5		Srisa		Submitted to Govt vide U O No 732	
KD 73730 R         10 10 2011         BWS Circle           Ratta Khera Disty         0 29         No 13212 Dated         Sirsa         BWS Circle           RD 41000 L         10 10 2011         10 10 2011         10 10 2011         Sirsa         BWS Circle			Khen Disty			T			Dated 17 11 2011	
Ratta Khera Disty 0 29 No 13212 Dated Sirsa BWS Circle RD 41000 L 10 10 2011			RD 73730 R						Submitted to Govt. ride U O No 732	
10 10 2011	_	New Water Works Bharpur	Ratta Khera Disty						Dated 17 11 2011	
									ride U O No 732	
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						Sent to SE PHED Rohtsk wede EIC PHED memo No 15744 Dated 05 12 2011 (Reoly still awaited)
Submitted to Govi vide U O No 732 Dated 17 11 2011 Submitted to Govi vide U O No 732 Dated 17 11 2011	Submitted to Govt vide U O No 732 Dated 17 11 2011	Submitted to Govt wde U O No 732 Dated 17 11 2011	Submitted to Govt wde U O No 732 Dated 17 11 2011	Some clarification sought from SE I rigation Sirsa vide memo No 9606 07BWS (Rephy awratted)	Under Process at EIC Irrigation Office	Return to PHED vide 7996/21C0U Dated 16.11.2011 for removal of discrepanies
BWS Circle 9 BWS Circle 10	BWS Circle	BWS Circle	BWS Circle	BWS Circle	circle	YWS Circle Jhajjar
Sirsa Sirsa	Sirsa	Sirsa	Sitsa	Sisa	Jhajjar	Rohtak
No 13212 Dated 10 10 2011 No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13212 Dated 10 10 2011	No 13406 Dated 12 10 2011
0 39 0 39 0 44	0 30		689	48 00	0 45	3.16
		6 11				
Chandrawai Minor RD 13500 L Sukhchan Disty RD 51805 L	Munshwal Minor RD 3375 L	Bhakhra Maın	Fatehabad Branch RD 6818 R	Sirsa Major Distributory RD 39000 R	Dulhera Distributroy RD 59560 R	JLN feeder RD 177300 R
Existing Water Works Dhani IC Dulat New Water Works Hanspur	New Water Works	Existing Water Works I Tohana	2™ Water Works Tohana Town	New 2r≝ Watar Works Fatehabad Town	Independent W/W at Asanda	Combined W/W for Distt Jail Police Line Compex tilM near vilage Sunaria Khurd Distt Rohtak
		- ( LLL )				

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Sent to SE PHED Rohtak wide EIC PHED memo No 15744 Dated 05 12 2011 (Reply still awaited)								
Return to PHED vide 7996/ZLCU Dated 16 11 2011 for removal of discrepantes	Under Process at EIC	Under Process at EIC	Under Process at EIC Inneation Office	Under Process at EIC	Under Process at EIC	Under Process at EIC	Under Process at EIC	Under Process at EIC
YWS Circle Jhajjar	Loharu W/S Circle Bhiwani	JLN W/S Circle Namaul	BWS Circle Kathal	WS Circle Jhaiiar	Loharu W/S Circle Bhiwani	Loharu W/S Circle Bhiwani	BWS Circle Kathal	Loharu W/S Cırcle Bhwnaı
Rohtak	Bhwani	Rewan	Kaithal	Rohtak	Bhwani	Bhwani	Karthal	Bhwani
No 13406 Dated 12 10 2011	No 14153 Dated 4 11 2011	No 14153 Dated 4 11 2011	No 14932 PHE/Pig Kaithai Dated 17 11 2011	No 15428 PHE/Plg Rohtak Dated 25 11 2011	15599 PHE/Pig Dated 1 12 2011	15599 PHE/Plg Dated 1 12 2011	No 15801 Dated 7 12 2011	No 16102 Dated 13 12 2011
1 60	0 43	0 45	0 28	0 68		0 48		
					0 13		5 03	0 50
JLN feeder RD 149461 R	Gothra Minor RD 5100 R	Khanpur Disty RD 5 68 km (R)	Jakholi Distributory RD 65400 L	JLN Feeder RD 117915 L	Haluwas Minor RD 9050 L	Sanga Minor RD 27000 R	New Kalayat Minor RD 17200 L	Loharu Canal RD 34000 R
o i Combined w/W for Jat Education Institution Rohtak	New Water Works at Mandola	Water Supply Scheme Mumtajpur	Ind New Water Works at Jakholi	Vorks Kiloi			2 <sup>rd</sup> Water Works Kalayat	Independent W/Works at Khen Batter
<u>.</u>					-			22

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On scrutiny of the list it is found that 12 No schemes has been returned to Public Health Engineering Department for supplying additional data 28 No schemes are lying pending at Government level and 19 No schemes are being processed in the O/o Engineer In Chief Irrigation Department A meeting has already been taken with Public Health Engineering Department on 19-12 2011 so that these schemes are cleared expeditiously

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After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of projects pending for providing water to the Public Health Engineering Department for supplying drinking water to the villages/towns and cities till 1 7-2012 may be supplied to the Committee

## 10 Scheme for Water to Industrial Sectors

The Department was asked by the Committee to supply the details of various schemes pending for providing the water to the Industries since last three years

## The Department reply is as under

1 No case for providing water to Industrial Model Town Rohtak (IMT) Rohtak under process with S E /YWS Circle Rohtak The HSIIDC Haryana has asked for supply of 30 cusecs discharge to IMT Rohtak Action to construct head regulator in the canal for this purpose has been initiated by the concerned circle

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of industries where the water is being provided by the department and also list of industries whose demand for water is pending may be supplied to the Committee Thereafter the Committee will conduct on spot study/visit

### 11 Water to Water Bodies

The Department was asked by the Committee whether the Irrigation Department is providing sufficient water to the various water bodies thereby improving ecology and tourism if not the reasons thereof. The Committee would also like to know the details of projects since last three years

In the reply to the questionnaire of the Committee the Department submitted that the Haryana Irrigation Department is supplying sufficient water to various water bodies such as Rani Talab Jind Tilyar Lake Rohtak and Karan Lake Karnal At present no scheme is pending for supplying water to the water bodies

But during the oral examination a point regarding Sultanpur Lake came to the notice of the Committee on Estimates Therefore, the Committee desired to know, whether water is being provided to the Sultanpur Lake if so, by which canal the water is being provided to this Lake

## 12 Flood Control/Drainage

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On being asked by the Committee -

Whether the department has taken any steps to control the floods of so, the details thereof

## The Department replied as under ----

Haryana State is alive to the requirement of control of floods and it has taken many steps to control the flood. It has spent huge sums of money on flood control works. Year wise expenditure incurred on flood works for the last three years as under

Expenditure 2008 09	Expenditure 2009 10	Expenditure 2010 11	
Rs In Lacs	Rs In Lacs	Rs In Lacs	
8105	7898	8340	

Apart from flood works on River Yamuna & Ghaggar Department has also constructed a network of drains protection bunds and embankments

At present following flood control and drainage works are in position —

A	Length of drains	2	4950 KM
В	Length of embankments	=	1275 KM
С	Number of villages/towns protected through bunds/embankments	=	800 Nos

This year expenditure incurred on flood control works is over Rs 230 crores from January 2011 to November 2011 In addition to it a project costing to Rs 171 30 crores has been got sanctioned from Ganga Flood Control Commission for flood management works on river Yamuna Out of which about Rs 110 crores have already been spent on this work Rest works are going on

Moreover every year flood control schemes are approved for every district by Haryana State Flood Control Board (HSFCB) to control the floods The Haryana State Flood Control Board in its meeting held on 27 01 2011 has approved 252 new schemes amounting to Rs 664 4 crores and 103 on going schemes amounting to Rs 157 00 crores for flood control and drainage works Out of which 95 No new schemes and 28 No on going schemes have been completed so far

De-watering pumps are used to drain out the flood water from the fields

Position of de watering pumps is as under ---

Name of Unit	Total No of Pumps	Capacity in Cs	Pumps in working order	Capacity in Cs	Pumps under repair
1	2	3	4	5	<u>-</u> 6
DIESEL MOBIL	E PUMPS				
BWS Unit	243	486	243	486	
YWS Unit	302	539	302	539	
LC Unit	279	558	279	558	
TOTAL	824	1583	824	1583	
ELECTRICAL	<b>NOBILE PUM</b>	PS			
BWS Unit	92	277	92	277	
YWS Unit	213	783	213	783	
LC Unit	462	1779	462	1779	
TOTAL	767	2839	767	2839	
PERMANENTP	UMPS				
BWS Unit	282	2504	282	2504	
/WS Unit	192	1592	172	1554	20
-C Unit	130	846	130	846	
TOTAL	604	4942	584	4904	
G TOTAL	2195	9364	2175	9326	20

## POSITION OF PUMPS AS ON 15 07 2011

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## POSITION OF PUMPS IN BWS UNIT

Name of District	Total No of Pumps	Capacity in Cs	Pumps in working order	Capacity in Cs	Pumps under repair
1	2	3	4	5	6
DIESEL MOBIL	E PUMPS				
Sırsa	25	50	25	50	
Hisar	60	120	60	120	
Jind (Narwana)	40	80	40	80	
Fatehabad	28	56	28	56	
Kaithal	52	104	52	104	
Kurukshetra	15	30	15	30	
Ambala	23	46	23	46	
TOTAL	243	486	243	486	
ELECTRICAL M	OBILE PUM	PS			
Sirsa	3	6	3	6	
Hisar	20	40	20	40	
Jind (Narwana)	27	103	27	103	
Fatehabad	9	18	9	18	

1	2	3	4	5	6
Kaithal	31	100	31	100	
Kurukshetra Ambala	2	10	2	10	
TOTAL	92	277	92	277	
PERMANENTPU	MPS				
Sırsa	33	295	33	295	
Hisar	89	668	89	668	
Jind (Narwana)	63	800	63	800	
Fatehabad	37	225	37	225	
Kaithal	31	195	31	195	
Kurukshetra	11	61	11	61	
Ambala	18	260	18	260	
TOTAL	282	2504	282	2504	

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## POSITION OF PUMPS IN YWS UNIT

Name of District	Total No of Pumps	Capacity in Cs	Pumps in working order	Capacity in Cs	Pumps under repair
1	2	3	4	5	6
DIESEL MOBIL	E PUMPS				
Yamuna Nagar	22	38	22	38	
Karnal	43	83	43	83	
Panipat	35	70	35	70	
Sonipat	44	88	44	88	
Jind	37	74	37	74	
Bhiwani	25	50	25	50	
Faridabad	19	38	19	38	
Palwai	28	56	28	56	
Gurgaon	14	28	14	28	
Mewat	35	70	35	70	
TOTAL	302	539	302	539	
ELECTRICAL	MOBILE PUN	//PS			
Yamuna Nagar					
Karnal	45	135	45	135	
Panipat					
Sonipat	40	80	40	80	
Jind	30	81	30	81	
Bhiwani	56	284	56	284	
Fandabad	5	15	5	15	
Palwal	10	45	10	45	
Gurgaon	14	73	14	73	
Mewat	13	70	13	70	
TOTAL	213	783	213	783	

1	2	3	4	5	6	<u> </u>
PERMANENTPUN	MPS					
Yamuna Nagar Karnal	58	626	58	626		
Panipat Sonipat	42	210	42	210		
Jind	53	561	33	561	20	
Bhiwani	31	165	31	165		
Fandabad						
Palwal						
Gurgaon	_		8	30		
Mewat TOTAL	8 192	30 1592	ہ 172	1554	20	

# POSITION OF PUMPS IN LIFT CANAL UNIT

Name of District			Pumps in working order	Capacity in Cs	Pumps under repair
1	2	3	4	5	6
DIESEL MOBILI	EPUMPS				
Rohtak & Sonipa		328	164	328	Nil
Bhiwani	32	64	32	64	Nil
Jhallar	68	136	68	136	Nii
Rewart	10	20	10	20	Ni
Mahendergarh	5	10	5	10	Nil
TOTAL	279	558	279	558	
ELECTRICAL	MOBILE PU	MPS			
Rohtak &Sonipa		1066	245	1066	Nti
Bhiwani	108	366	108	366	Nil
Jhajjar	126	481	126	481	Nil
Rewari	14	75	14	75	Nil
Mahendergarh	18	90	18	90	NI
TOTAL	462	1779	462	1779	
PERMANENT	PUMPS				
Rohtak & Sonip		618	86	618	Nil
Bhiwani	25	150	25	150	Nil
Jhajjar	15	53	15	53	Nil
Rewari	04	25	04	25	Nii
Mahendergarh					
TOTAL	130	846	130	846	

After going through the written reply and oral examination of the representa tives of the Department the Committee recommends that the department may provide the details of studs installed in the Indri, Karnal and Gharounda area on Yamuna river The Committee further wants to know the reasons of not desilting the drain across the villages Juan, Chitwana, Khulheri and Badwasni since 1998 and also recommends to desilt this drain

#### 13 Maintenance of canals

The Department was asked by Committee regarding the amount spent on the maintenance of the canals in the last three years

#### The Department reply as under ----

#### Reply

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2700 & 2701 Major Irrigation Plan & Non Plan Works & Establishment Expenditure

Expenditure 2008 09	Expenditure 2009 10	Expenditure 2010 11
Rs In Lacs	Rs In Lacs	Rs In Lacs
87039 72	96788 01	106427 05

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position in regard to maintenance of Canals may be provided to the Committee

#### 14 Construction of new canals

On being asked by the Committee ----

- (a) Whether the department is constructing new canals if so the detail thereof along with the area which will be irrigated therefrom and
- (b) Whether these projects are running in time if not the reasons thereof

#### The Department reply as under ---

#### A Chief Engineer/YWS (N)

#### 1 YWS Circle, Jind

Sr No	Name of the Channel	CCA (in Acre)	Due Date of Completion	Date of Completion	Delay if any
1	Igrah Minor	3813	03 2012		Work under progress
2	Malar Mınır	2337	6 2011	08-07 2011	Ĩ
3	lkkas Minor	306		—	Disputed Court Case
4	Khanda Minor	4956	03 2012	11 11 2011	

SYL Circle, Ambala The following new canals are under constructions -- 
 Nalvi Disty

Name of Channel	CCA (in Hect )	Cost (Rs In lacs)	Time frame (Likely date of completion)	Remarks
Naivi Disty RD 0 to 110000 (Stage II)	21359 00	3820 00	30-09 2012	Work in progress
Mansurpur Disty RD 0 to 44000	5222 67	860 64	31 03 2012	Work in progress

Ambala and Kurukshetra Districts will be provided irrigation facilities on operation of these schemes

## 2 Superintending Engineer/BWS I Hisar

Name of channel	CCA ( in Hect )	Cost (Rs In lacs)	Time frame (Likely date of completion)	Remarks
Kinala Minor	940	245 22	13 03 2012	Work in progress

# 3 Superintending Engineer/BWS Circle, Kaithal

Name of channel	CCA ( in Hect )	Cost (Rs In lacs)	Time frame (Likely date of completion)	Remarks
Extension of New Sinsar Minor	1906	149 97	31 08 2011	Complete
Extension of Gaushala Minor	724	128 00	31 12 2011	Work in progress
Extension of Shergarh Guhna Link Channel	4101	350 00	05 01 2012	Work in progress

## C Chief Engineer/Construction

# 1 Superintending Engineer/Const Circle Gurgaon

Proposal for construction of Mewat Feeder Canal from KM 0 to 117 041 KM CCA= 76238 Hect is under consideration

# D Chief Engineer/Lift Canal

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# 1 Superintending Engineer/YWS Rohtak

	me of channel	CCA	Cost	Time frame	Remarks
		( in Hect )	(Rs In lacs)	(Likely date o	f
				completion	
Jah	ension of 1 R hangir pur Minor 6000 to 13755	2273	183 40	6/12	
Bha	ension of ambewa minor 1 168 to 366	667	68 75	3/12	
min	ension Banyani or 9644 to 20049	2128	380 62	3/12	
Cor	nstg Madina	828	137 74	3/12	
	san Minor 0 to 7350				
RD	0 to 7350	ng Enginee	r/LWS, Bhiwai	 11	
RD 2 Sr	0 to 7350		r/LWS, Bhiwai		GA/CCA in Acres
RD 2 Sr	0 to 7350 Superintendi Name of Canal				GA/CCA in Acres 3537/13029
RD 2 Sr No 1	0 to 7350 Superintendi Name of Canal Linking Bond	l Disty & Bha			
RD 2 Sr No 1	0 to 7350 Superintendi Name of Canal Linking Bond Loharu feeder	l Disty & Bha	igvi Mr with		3537/13029
RD 2 Sr No 1	0 to 7350 Superintendi Name of Canal Linking Bond Loharu feeder Constg Achina	l Disty & Bha a Mr u Misri link	gvi Mr with channel		3537/13029 3537/3034
RD 2 Sr No	0 to 7350 Superintendi Name of Canal Linking Bond Loharu feeder Constg Achina Constg Lohar	Disty & Bha Mr u Misri link pacity of San	gvi Mr with channel ga Mr		3537/3034 9599/8728

Name of channel	CCA ( in Hect )	(Rs In	Time frame (Likely date of completion	Remarks
Nahar Minor Km 0 to 2 615	2160 Acre	338 86	In Progress	Work in progress
Noswa Minor	2414 Acre	218 96 lacs	Yet to be started	Previous agency did not start the work hance retender called & under process for approval of rate
Duloth Minor	1825 Acre	170 56 Iacs	Yet to be started	Previous agency did not start the work hence matter regarding re-tender under process
Kuksı Mınor	1910 Acre	175 20 lacs	Yet to be started	Previous agency did not star the work hance matter regarding re-tender under process
Kherkı Mınor	1875 Acre	208 24 lacs	Yet to be started	Previous agency did not star the work hance matte regarding re tender unde process

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# 3 Superintending Engineer/JLN Circle, Narnaul

## 4 Superintendent Engineer/JWS, Jhajjar

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Name of channel	CCA (ın Hect )	Cost (Rs In lacs)	Time frame (Likely date of completion)	Remarks
Akheri Madanpur Minor	2925	516 04	31 03 2012	Work in progress
5 Superintend	ing Engine	er/JLN Rewa	Iri	
Name of channel	CCA ( in Hect )	Cost (Rs in lacs)	Time frame (Likely date of completion	Remarks
1	2	3	4	5
Constg Khataolı Mr from Km 0 6 984 off takıng at Km 5 985/R of Jeetpur Disty	4436	820 00	12/11	

1	2	3	4	5	
Extension of Kamalpur Disty from Km 8 392 10 662	578	295 00	12/11		
Constg Meerpur Mr from Km 0 2 330 of takıng at Km 7 625/R of Nayagaon Disty	1091	302 97	01/12		
Constg Khori Mr from Km 0-5 367 off taking at Km 4 641/T F of Bass Disty	3055	700 00	01/12		
Constg Bhagwanpur- Budana Disty from Km 0-4 560 off taking at Km 30 370/L of JL N Canal	2275	569 51	03/12		

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of projects which has been completed. The Committee will visit these projects to examine the work

#### 15 Pollution in water bodies

The Department was asked by the Committee regarding the details of steps taken by the department during the last three years to check the pollution in rivers canals and water bodies etc together with expenditure incurred in this regard

#### The Department reply as under ---

Monitoring of water pollution is carried out on a regular basis by the field offices by taking water samples and testing of the same in water testing laboratories. The State has already commissioned sewage treatment plants on majnr cities & towns falling on Yamuna however the matter is regularly pursued with the Public Health Engineering Department Haryana PHED Haryana has already completed 18 sewage treatment plants in 12 towns along the course of river Yamuna in Yamuna Action Plan Phase I under National River Conservation Plan of Government of India at a cost of about Rs 304 50 crores which has helped in substantially containing pollution of river Yamuna in Haryana area. In addition to this Haryana has constructed

a length of about 1 56 266 mtr of sewers in 6 towns at a cost of Rs 32 45 crores under Yamuna Action Plan Phase II Haryana has submitted a project amounting to Rs 731 73 crores for augmentation of existing sewage treatment plants of six towns and two additional towns to the National River Conservation Directorate in January 2011 It is further brought to your kind notice that the treated/untreated sewage/ effluent is discharged through a number of sewers/drains into the River Yamuna while the River passes through the State of Delhi and as a result the river gets even more polluted As such Haryana again receives highly polluted water in River Yamuna after crossing Delhi which creates numerous problems for use of the water in Harvana for irrigation as well as drinking purposes as the State utilizes Yamuna water through Gurgaon Canal & Agra Canal and the State plans to install Treatment Plants in Faridabad & Nuh districts Haryana Irrigation Department has taken up the matter with the Hon ble Union Finance Minister Govt of India to provide Haryana State Rs 1000 crores for construction of Sewage & Effluent Treatment Plants in the towns through which the River Yamuna passes for conservation and abating pollution of the Yamuna

The issue of pollution of River Ghaggar has been taken up by the Government of Haryana with the Himachal Government which has shown significant improvement in checking of pollution of Ghaggar in Himachal area. The matter is also vigorously pursued with the Central Pollution Control Board & Haryana State Pollution Control Board Worthy Financial Commissioner & Principal Secretary to Haryana Govt Irrigation Department convened a meeting of all concerned departments to decide measures to check pollution of Ghaggar As a result HSPCB has issued show cause notices to the Public Health Engineering Department & Municipal Committees of Kalka and Pinjore

Haryana Irrigation Department keeps a close liaison with the HSPCB on a ragular basis for pursuing the issue of checking water pollution as the Board is autho ized to take penal action against the defaulters under law

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may raise objection with the HP Government on the issue of polluting water bodies and the Committee may be informed accordingly about the development in this case

#### 16 Embezzlements/ Misapporiation of funds

On being asked by the Committee regarding —

(a) The number of complaints received and enquiry conducted regarding Irregularities/ embezzlements/ misapprorriation of funds against the officers/officials of the department during the last three year together with the action taken by the department against deliquent officers/ officials together with the latest position thereof and (b) The number of aforesaid cases lying pending in the different courts at present alongwith the financial Implications involved therein

## The Department reply as under ----

A Vigilance	Cırcle,	Panchkula
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Sr No	Year	Total No of complaints received from Govt /EIC etc	Report submitted to Govt /EIC	Case decide by Go	ed
1	2009	35	35	17	Decision of 18 No cases is still awaited from Govt
2	2010	47	22	23	1 No case is under process 1 No case transferred to S E/Works IDHO PKL
3	2011	20	14	1	5 No case is under process/investigation
в	Vıgılan	ce Circle Roht	ak		
Sr No	Year	Total No of complaints received from	Report submitted to Govt /EIC	Cases decide	d the complaints

_		Govt /EIC etc	CONT/EIO	by Govi	
1 2009	2009	30	30	11	Decision of 19 No com plaints is still awaited from Govt /higher authority
2	2010	34	34	10	Decision of 24 No com plaints is still awaited from Govt /higher authority
3	2011	13	05	01	8 No complaints are under processin in Circle office/ Divn office

## A Vigilance Circle, Panchkula

No such court case is pending in this Circle

## B Vigilance Circle Rohtak

No such court cases is pending in this Circle

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of pending complaints which has not been decided till now

#### 17 Audit Paras

The Department was asked by the Committee to supply the details of the audit conducteo by the A G parties alongwith the audit paras/objections raised by the said parties and the actions taken by the department on these audit paras during the last three years

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# The Deparment reply as under —

## A Chief Engineer/YWS (N)

#### 1 YWS Circle, Bhiwani

	Name of Division	Total No of Audit Paras	Dropped	Balance
	2	3	4	5
2008 09	Bhakra Water Services Division Bhiwani	5 Nos	5 Nos	NIL
	Siwani Water Services Division Bhiwani	6 Nos	4 Nos	2 Nos attached
	Jui water Services Division Bhiwani	5 Nos	5 Nos	NIL
	Lift w/s Mech Division Bhiwani	4 Nos	3 Nos	1 No attached
2009 10	Bhakra Water Services Division Bhiwani	6 Nos	6 Nos	NIL
	Siwani Water Services Division Bhiwani	5 Nos	3 Nos	2 Nos attached
	Jui Water Services Division Bhiwani	4 Nos	4 Nos	NIL
	Lift W/S Mech Division Bhiwani	3 Nos	3 Nos	NIL
2010 11	Bhakra Water Seivices Division Bhiwani	4 Nos	3 Nos	1 No attached
	Sıwanı Water Services Division Bhiwanı	No Audıt co	nducted by A	
	Jui Water Services Division Bhiwani	4 Nos	4 Nos	NIL
	Lift W/S Mech Division Bhiwani	4 Nos	4 Nos	NIL

## 2 YWS Circle, Jind

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1	2	3	4	5
2009 10	Water Services Division Safidon	17	13	04
	Water Services Division	15	13	02
	Construction Division No 28 Jind	17	14	03
2010 11	Water Services Division Safidon	17	13	04
	Water Services Division Jind	15	13	02
	Construction Division No 28 Jind	17	14	03

## 3 HKB Circle, Jagadhri

Name of	Division	Total No of Audit Paras	D opped	Balance
1	2	3	4	5
2008 09	HKB Divn No 1 Jagadhri	4	4	0
	WS Divn Jagadhri	6	5	1
	WS Divn Dadupur	6	4	2
	Const Divn No 14 KKR	4	4	0
2009 10	HKB Divn No 1 Jagadhri	4	4	0
	WS Divn Jagadhri	5	4	1
	WS Divn Dadupur	6	4	2
	Const Divn No 14 KKR	6	4	2
2010 11	HKB Divn No 1 Jagadhri	3	3	0
WS Divn Jagadhri		Inspection hat Party for the y		onducted by AG
	WS Divn Dadupur	6	C	6
	Const Divn No 14 KKR	5	1	4

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#### 4 YWS Circle Karnal

Name of I	Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2010 11	Const Divn No 17 Karnal	20	11	9
	Indri WS Divn Kamal	17	10	7
	Panipat W S Divn Panipat	22	12	10
	Const Dıvn No 17 Kamal	37	25	12
B Ch	ef Engineer/BWS			
1 SY	L Cırcle, Ambala			
Name of	Division	Total No of	Dropped	Balance
<u> </u>		Audit Paras		<u> </u>
1	2	3	4	5
2008 09	SYLWS Division Ambala	7	6	1
	WS Division Ambala	5	4	1
	WS Division Kurukshetra	5	3	2
2009 10	SYLWS Division Ambala	4	4	0
	WS Division Ambala	6	6	0
	WS Division Kurukshetra	5	5	0
2010 11	SYL W S Division Ambala	ı 4	4	0

W S Division Ambala 6 6 0 W S Division Kurukshetra 6 - 6

## 2 BWS Circle, Sirsa

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Name of I		Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2008 09	Sirsa W/S Division Sirsa	5	5	0
	Rori W/S Division Sirsa	3	1	2
	Nehrana W/S Division Sirsa	4	3	1
	Ghaggar W/S Division Sirsa	4	4	0
2009 10	Sirsa W/S Division Sirsa	5	3	2
	Rori W/S Division Sirsa	5	1	4
	Nehrana W/S Division Sirsa	5	3	2
	Ghaggar W/S Division Sirsa	4	4	0
2010 11	Sirsa W/S Division Sirsa	5	2	3
	Rori W/S Division Sirsa	6	0	6
	Nehrana W/S Division Sirsa	6	0	6
	Ghaggar W/S Division Sirsa	4	0	4
3 BW	Ghaggar W/S Division Sirsa /S Circle, Kaithal	4	0	4
3 BW Name of	/S Cırcle, Kaıthal	4 Total No of Audit Paras	0 Dropped	
	/S Cırcle, Kaıthal	Total No of		
Name of	<b>/S Circle, Kaithal</b>	Total No of Audit Paras	Dropped	Balance
Name of	2	Total No of Audit Paras 3	Dropped 4	Balance
Name of	2 BML W S Divn Kaithal	Total No of Audit Paras 3 6	Dropped 4 4	Balance 5 2
Name of	2 BML W S Divn Kaithal Pundri W S Divn Kaithal	Total No of Audit Paras 3 6 8 5	Dropped 4 4	Balance 5 2 0
Name of	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Narwana	Total No of Audit Paras 3 6 8 5	Dropped 4 4 8 -	Balance 5 2 0 5
Name of 1 2008 09	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Narwana	Total No of Audit Paras 3 6 8 5 5 4 6	Dropped 4 4 8 -	Balance 5 2 0 5 1
Name of 1 2008 09	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Narwana BML W S Divn Kaithal	Total No of Audit Paras 3 6 8 5 5 4 6 4	Dropped 4 4 8  5 	Balance 5 2 0 5 1 4
Name of 1 2008 09	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Narwana BML W S Divn Kaithal Pundri W S Divn Kaithal	Total No of Audit Paras 3 6 8 5 5 4 6 4 5 5 5	Dropped 4 4 8  5  3	Balance 5 2 0 5 1 4 2
Name of 1 2008 09	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Kaithal BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal	Total No of Audit Paras 3 6 8 5 5 4 6 4 5 5 5	Dropped 4 4 8 - 5 - 3 3 5	Balance 5 2 0 5 1 4 2 2
Name of 1 2008 09 2009 10	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Kaithal BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Kaithal	Total No of Audit Paras 3 6 8 5 5 4 6 4 5 5 5 4 6 4 5 5 4 6	Dropped 4 4 8  5  3 3 5	Balance 5 2 0 5 1 4 2 2 1
Name of 1 2008 09 2009 10	2 BML W S Divn Kaithal Pundri W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Kaithal Narwana W S Divn Narwana BML W S Divn Kaithal Kaithal W S Divn Kaithal Narwana W S Divn Kaithal Narwana W S Divn Narwana BML W S Divn Kaithal	Total No of Audit Paras 3 6 8 5 5 4 6 4 5 5 5 4 6 4 5 5 4 6 0	Dropped 4 4 8  5  3 3 5	Balance 5 2 0 5 1 4 2 2 1 0

## 4 BWS Circle I, Hisar

Name of Division		Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2008 09	HisarWS Divn Hisar	4	3	1
	Adampur W S Divn Hisar	3	0	3
	Hansı W S Dıvn Hansı	6	4	2
2009 10	HisarWS Divn Hisar	5	2	3
	Adampur W S Divn Hisar	3	1	2
	Hansi WS Divn Hansi	7	4	3
2010 11	HısarWS Dıvn Hısar	6	5	1
	Adampur W S Divn Hisar	6	4	2
	Hansi W S Divn Hansi	7	7	0

## 5 BWS Circle II, Hisar

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Name of Division		Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2008 09	WS Divn Tohana	5	4	1
	WS Divn Fatehabad	5	4	1
	WS Dıvn (M) Hısar	4	4	-
2009-10	WS Divn Tohana	7	6	1
	WS Divn Fatehabad	7	6	1
	WS Divn (M) Hisar	3	3	
2010 11	WS Divn Tohana	4	-	4
	WS Divn Fatehabad	4	-	4
	WS Divn (M) Hisar	3	2	1

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#### C Chief Engineer/Construction

## 1 Superintending Engineer/Const Circle, Panchkula

	Name of Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2011	Const Cırcle Panchkula	03	02	01 The Para shall be settled by AG during next annual inspection

## 2 Superintending Engineer /Const Circle, Gurgaon

Year	Inspection report period	Outstanding Paras	New Paras	Paras got settled	Now Balance Paras
1	2	3	4	5	6
2008 09	Paras outstanding as on 1 4 2009	37	-	9	28
2009 10	8 6 2009 12 6 2009	28	12	14	26
2010 11	12 4 2010 to 21 4 2010	26	15	15	26
2011 12	2 5 2011 to 10 5 2011	26	4	14	16

## 3 Superintending Engineer/Const Circle, Hisar

The detail of outstanding paras in respect of inspection conducted during last 3 years is as under —

Year	Const Divn No 6	Const Divn No 7
2009 10	3	1
2010 11	4	5
2011-12	6	-

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### D Chief Engineer/Coordination

# 1 Superintending Engineer/Workshop Circle Karnal

	Name of Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2008 09	W/S Mech Divn Karnal	17	15	2
	Proc & Displ Divn PKL	3	1	2
2009 10	W/S Mech Divn Karnal	7	-	7
	Proc & Displ Divn PKL	4	_	4
2010 11	W/S Mech Divn Karnal	9	-	9
	Proc & Displ Divn PKL	4	1	3

# 2 Superintending Engineer/Project Circle, Panchkula

Latest status of inspection report paras of project circle irrigation department Haryana Panchkula

Sr No	Name of Circle/Division	Total No of paras (inspection Report)	Status (dropped)	Remarks
1	2	3	4	5
1	Project Circle Irrigation Deptt Haryana PKL	2	All the paras dropped by A G Haryana (Audit) vide his letter No WAD 5/2011 12/302 date 25 07 2011	
2	XEN/Project Divn No III Ambala	-	-	
3	XEN/Water Data Collection Divn Karnal	8	3 No para dropped 5 No Pending in A G office Haryana CHD	



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	Name of Division	Total No Audit Pa		ped Balance
1	2	3	4	5
2009	Ghaggar Dam Divn Panchkula	12	1	11
2010	do	16	5	11
2011	do	11	2	9
li Coi	nst Divn, Panchkula		······	
	Name of Division	Total No of Audit Paras	Dropped	Balance
	2	3	4	5
2008 09		This division w AG inspection	vas opened o was condu	during 02/2009 and no cted for this period
2009 10	Const Division No 1	04	03	Of No. man
	Sınchaı Bhawan PKL			01No para pending inspite of comments of CE as desired by the AG
2010 11 2010 11	Sınchai Bhawan PKL	03	-	pending inspite of comments

## 3 Superintending Engineer/Const Circle, Panchkula I Ghaggar Dam Divn , Panchkula

E Chief Engineer/Lift Canal

# 1 Superintending Engineer/YWS, Rohtak

	Name of Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2009 10	Const Divn No 30 Gohana	10	3	7
	Bahadurgarh WS Divn Bahadurgarh	11	4	7
	Rohtak WS Divn Rohtak	4	4	_
	Sampla W S Divn Rohtak	14	7	7



		Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
	WS Mech Divn Rohtak	7	6	1
	Const Divn No 21 Rohtak	8	-	8
	Gohana W S Divn Gohana	8	3	5
2010-11	Const Divn No 30 Gohana	12	1	11
	Bahadurgarh W S Divn Bahadurgarh	11	5	6
	Rohtak W S Divn Rohtak	5	-	5
	Sampla W S Divn Rohtak	12	4	8
	WS Mech Divn Rohtak	7	-	7
	Const Divn No 21 Rohtak	14	-	14
	GohanaWS Divn Gohana	10	-	10
2011 12	Const Divn No 30 Gohana	17	6	11
	Bahadurgarh W S Divn Bahadurgarh	11	4	7
	Rohtak W S Divn Rohtak	Inspection done report of new para + dropped para awaited	-	-
	Sampla W S Divn Rohtak	Inspection not done		
	WS Mech Divn Rohtak	Inspection done report of new para + dropped para awaited		
	Const Divn No 21 Rohtak	Inspection not done		
	Gohana W S Divn Gohana	not done		

	Name of Division	Total No of Audit Paras	Dropped	Balance
	2	3	4	 5
2008 09	Loharu W S Divn Bhiwani	7	6	1
	Bond W S Divn Bhiwani	6	5	1
	Loharu W S Divn Ch Dadri	9	5	4
	Loharu W/S (M) Divn Ch Dadri	5	3	2
	W/shop Dıvn Ch Dadrı	-	-	(inspection not conducted
2009-10	Loharu W S Divn Bhiwani	4	3	1
	Bond W S Divn Bhiwani	5	3	2
	Loharu WS Divn Ch Dadri	9	5	4
	Loharu W/S (M) Divn	8	3	5
	W/shop Divn Ch Dadri	5	5	_
2010 11	Loharu W S Divn Bhiwani	6	3	3
	Bond W S Divn Bhiwani	5	_	5
	Loharu W S Divn Ch Dadri	_	-	(Inspection not conducted)
	Loharu W/S (M) Divn Ch Dad	rı 7	-	7
	W/shop Divn Ch Dadri	4	1	3

# 2 Superintending Engineer/LWS, Bhiwani

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3 Superintending Engineer/JLN, Narnaul

# Details of the Audit conduct by the A G parties

<b></b>	Name of Division	Total No of Audit Paras	Dropped	Balance
	2	3	4	5
2009	JLNWS Circle Narnaul	2	1	- <u> </u>
	MGC W S Divn Namaul	5	_	5
	MGCWS Divn M/Garh	_	_	_
	MGC WS Divn Ch Dadri	5	3	2

	Name of Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
	MG W S Mech Divn Namaul	-	-	-
2010	JLNWS Circle Narnaul	-	-	-
2010	MGCWS Divn Narnaul	2		2
	MGCWS Divn M/Garh	8	2	6
	MGCWS Divn Ch Dadri	6	2	4
	MGWS Mech Divn Namaul	5	2	3
2011	JLNWS Circle Namaul	4	-	4
2011	MGCWS Divn Narnaul	4		4
	MGCWS Divn M/Garh			-
	MGCWS Divn Ch Dadri	6	_	6
	MGWS Mech Divn Namaul	7	_	7
4 5	Superintending Engineer/JW	S, Jhajjar		
	Name of Division	Total No of Audit Paras		Balance
	2	3	4	5
2009	XEN/19 Rtk	19	13	6
2003	XEN/W/S Feeder Divn Rohtak	-	_	-
	JWS Divn Jhajjar	11	5	6
	RLIW/SDIVN JJR	9	2	7
2010	XEN/19 Rohtak	9	5	4
2010	XEN/W/S Feeder Divn Rohtak	2	-	2
	JWS Divn Jhajjar	6	3	3
	RLI W/S Divn JJR	18	2	16
2011	XEN/19 Rohtak	9	5	4
2011	XEN/W/S Feeder Divn Rohtak	4		4
			•	6
	JWS Divn Jhajjar	9	3	U

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	Name of Division	Total No of Audit Paras	Dropped	Balance
1	2	3	4	5
2008 09	WS Divn No 1 Reward	4	3	1
	WS Divn No 2 Rewari	4	3	1
	Const Divn No 33 Rewari	7	3	4
	W/S Mech Divn Rewari	10	2	8
2009 10	WS Divn No 1 Rewari	4	3	1
	WS Divn No 2 Rewari	6	3	3
	Const Dıvn No 33 Rewarı	7	5	2
	W/S Mech Divn Rewari	8		8
2010 11	WS Divn No 1 Rewari	6	-	6
	WS Divn No 2 Rewari	5		5
	Const Divn No 33 Rewari	8	-	8
	W/S Mech Divn Rewari	7	6	1

#### 5 Superintending Engineer/JLN, Rewari

After going through the written reply and oral examination of the representatives of the Department the Committee wants to know whether the department has taken any disciplinary action against the officers /officials who were found responsible for the Audit Paras

#### 18 Purchase of Machinery

The Department was asked by the Committee to supply the details of the machinery purchased during the last three years together with the purpose and usages thereof together with the procedure adopted for the purchase of the said machinery

### The Department reply as under ----

## A Chief Engineer/Coordination

## 1 Superintending Engineer/W/Shop Circle, Karnal Procurement & Disposal Division, Panchkula

Detail of machinery purchsed for last three years is as under ----

Sr No	Description	Date of Purchase	Quanti	ty Amount	Purpose f use in Jha W S Circ Jhajjar	ajjar	Mode of Procedure
1	Ashoka Layland Tıpper	15 7 2008	6Nos	64 19 994	/- For excav in Bindaw Lake		Through DS&D Haryana CHD
2	Tata Tipper	23 08 200	8 6 Nos	64 19 994/	do-		-do
3	JCB JS 140 Hydraulic Excavtor	10 11 200	8 4 Nos	1 32 crore	es -do		-do
2	W S Mech	Division,	Karnal		_		
Sr No	Description	<del>_</del>	Year 2009	Year 2010	Year 2011	Puŋ	oose
1	Electric Pum	ping Sets		95	_		vatering of d water
2	Diesel Pump	ing Sets	_	-	75	-do	
			(S)				

#### B Chief Engineer/YWS (S)

## 1 Superintending Engineer/YWS Circle, Faridabad

1 No excavator BEML-220 was purchased on dated 20 10 2009 for Faridabad/ Delhi Circle amounting to Rs 62 00 lacs for desilting of drains and canals in jurisdiction of YWS Circle Delhi

C Chief Engineer/BWS

#### 1 SYL Circle, Ambala

Financial Year	Capacity of dewatering pumps in Cs	No of Pumps	
2008 09	NIL.	NIL	
2009 10	NIL	NIL	
2010 11	NIL	NIL	
2011 12	40	2	
2011-12	50	6	
2011-12	65	4	

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## 2 BWS Circle, Kaithal

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Financial Year	Capacity of dewatersing pumps in Cs	No of Pumps
2008 09	-	_
2009 10	-	_
2010 11	20 Cs Each (180 Cs )	9
3 & 4 BWS Circ	le I & II, Hısar	
Financial Year	Capacity of dewatersing pumps in Cs	No of Pumps
	NIL	
5 BWS Circle, S	Sirsa	
Financial Year	Capacity of dewatersing pumps in Cs	No of Pumps
	NIL	
	Total	21
D Chief Engine	er/Lift Canal	
1 Superintendir	ig Engineer/YWS, Rohtak	~
Machinery p	urchased as under	
5 no 20 Cs	Pumps with motor and panels	-
3 no 10 Cs	Pumps with motor and panels	
1 no 5 Cs F	Pumps with motor and panels	
6 no Axial fl	ow 5 Cs VT with 30 HP motor	
2 Superintend	ing Engineer/LWS, Bhiwani	
Financial Year	Capacity of dewatersing pumps in Cs	No of Pumps
2008 09	-	_
2009 10	3 Cs	33 Nos
2010 11& onward 4/2011 to date	5 Cs 10 Cs	5 Nos 5 Nos

3 Superintending Engineer/JLN, Narnaul				
Financial Year	Year Capacity of dewatersing N pumps in Cs			Pumps
2008 09	5 Cs VT Pu	mps	9 Nos	
2009 10	NIL	NIL		
2010 11	2 Cs_DEP S	Sets	5 Nos	_
4 Superinten	ding Engineer/	JWS, Jhajjar		
Financial Year 20 2010 11& onward			vatersing	No of Pumps
2008 09		30 Cs		10 Nos
2009-10		NIL		NIL
2010 11 45 Cs 15 Nos			15 Nos	
5 Superintend	ling Engineer/J	ILN, Rewarı		

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Financial Year	Capacity of dewatersing pumps in Cs	No of Pumps	
2008 09	-	-	
2009 10	-	_	
2010 11	2 Cs	10 Nos	
	5 Cs	12 Nos	

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the information on the following points ---

- Total Machinery with the department, (1)
- Machinery in working condition, and (11)
- Machinery lying unused (111)

#### 19 Loss of Funds and Material

On being asked by the Committee regarding

- (a) Whether any cases of loss/ shortage in the department have been noticed/detected by the department during the last three years If so the number of such cases together with the total loss suffered in each case alongwith the action taken or proposed to be taken against the delinquent officers/officials involved therein and
- (b) The steps taken so far to effect the recovery of the loss if any suffered

a) Sr No	Officers Name /Shn	Charges	Charge Shet No & Date	Latest Position of the case
1	R K Sikka Xen	Lapses for Sub Standard work and causing loss of RS 251851 00	6/4/2008 2IE dt. 04 11 2011	Being sent to the officer for service
2	J K Gırdhar Xen	Lapses for wasteful expenditure of Rs 749931 00 for repair of damaged water course Atela Disty	6/126/2010 21E dt 13 05 2011	Comments sent to Govt on dt.29 11 2011
3	Dharam Pal Sub Divisional Officer (SDO)	Mishap occurred on Sunder Sub Disty At RD 31850 L on 26 06 10 causing loss of Rs 1 59 lacs	6/64/2005 2IE dt. 31 03 2010	Case stands submitted to the Govt.
4	V K Singla (SDO)	Lapses for wasteful expenditure of Rs 749931 00 for repair of Water Course Atela Disty	6/126/2010 21E dt. 11 05 2011	Comments sent to Govt. on 29 11 2011
5	Chander Mohan Gupta (SDO)	Lapses on account of shortage of items and loss of Rs 30500 00	6/110/2010 21E dt. 18 10 2011	Chargesheet issued
6	Satish Kumar Verma (SDO)	Irregularity in the work of Srisa branch and loss of Rs 26253 00	6/125/2010 21E dt. 24 10 2011	Chargesheet is being served
7	Raj Kumar Goel (SDO)	Irregularity in the work of Srisa branch and loss of Rs 10574 00	6/125/2010 21E dt. 24 10 2011	Chargesheet is being served
8	Satish Chander (Clerk)	Loss of Rs 10452 00 for delayed payment of land compensation	3835/8YWS/8 97/09 dt. 18 08 2011	Case is under process
9	RS Verma (Junior Engineer)	Lapses for wasteful expdr of Rs 749931 00 for repair of damaged water course Atela Disty	2706/7LCU dt 06 06 2011	Personal hearing granted on 25 08 2011 at 11 30 AM
10	Subash Chander         Failed to hand over charge           (Junior Engineer)         of vanous stock and T P           causing losss of Rs 170827 00		3751/3LCU/2011 dL 25 05 2011	Chargesheet sent to Superintending Engineer JWS Jhajjar service on 25 05 2011
11	B R Dalal (Juniro Engineer)			Inquiry Officer appointed on 02 12 2011
12	S P Bansal (Junior Engineer)	Lapses on account of irregulanty in the desilting work of the Ottu Lake	348/Nabard/2011 30 09 2011	Reply received and is being processed
13	Hans Raj Goaswami (Junior Engineer)	Lapses on account of irregularity in the desilting work of the Ottu Lake	345/Nabard/2011 dt 30 09 2011	Reply received and is being processed

## The Department reply is as under

14	Suraj Hanj Raj	Lapses on account of	349/Nabard/2011	Reply received and is
••	Sokhal (Junior	irregularity in the desalting	dt 07 10 2011	being processed
Engineer)		work of the Ottu Lake		
15	KK Mehra	Lapses on account of	350/Nabard/2011	Reply received and is
	(Junior Engineer)	irregularity in the desalting	dt. 30 09 2011	being processed
		work of the Ottu Lake		
16	Sahib Ram	Lapses on account of	359/Nabard/2011	Reply received and is
	Goadara (Junior	urregularity in the desalting	dt 30 09 2011	being processed
	Engineer)	work of the Ottu Lake		
17	Surjeet Singh	Lapses on account of	343/Nabard/2011	Reply received and is
	Sahran (Junior	irregularity in the desalting	dt. 30 09 2011	being processed
40	Engineer)	work of the Ottu Lake	341/Nabard/2011	Dealermanned and in
18	Mohinder Pratap	Lapses on account of	dt. 30 09 2011	Reply received and is being processed
	(Junior Engineer)	irregularity in the desalting work of the Ottu Lake	dt 30 09 2011	being processed
19	Pawan Kumar		347/Nabard/2011	Reply received and is
19	Sharma	Lapses on account of	dt. 30 09 2011	being processed
	(Junior Engineer)	irregulanty in the desalting work of the Ottu Lake		neura hrocessen
20	Gulab Singh	Lapses on account of	360/Nabard/2011	Reply received and is
20	(Junior Engineer)	irregularity in the desalting	dt 04 10 2011	being processed
		work of the Ottu Lake		
21	Mukesh Kumar	Lapses on account of	342/Nabard/2011	Reply received and is
<u>~</u> ,	Gupta (Junior	irregularity in the desalting	dt 30 09 2011	being processed
	Engineer)	work of the Ottu Lake		
22	Satbir Singh	Lapses on account of	352/Nabard/2	Reply received and is
	Rangi	irregularity in the desalting	011	being processed
	(Junior Engineer)	work of the Ottu Lake	dt. 30 09 2011	
23	Mukesh Kumar	Lapses on account of	351/Nabard/2	Reply received and is
	(Junior Engineer)	irregularity in the desalting	011	being processed
		work of the Ottu Lake	dt 30 09 2011	
24	Makhan Singh	Lapses on account of	355/Nabard/2011	Reply received and is
	(Junior Engineer)	irregulanty in the desaiting	dt. 30 09 2011	being processed
		work of the Ottu Lake Reply		
	L	received and is being processed		
25	Amrpal Malik	Lapses on account of	356/Nabard/2011	Reply received and is
	(Junior Engineer)	irregularity in the desalting	dt. 30 09 2011	being processed
		work of the Ottu Lake Reply		
	-	received and is being processed	0040	Deply approved and in
26	Devi Singh	Lapses on account of	354/Nabard/2011	Reply received and is
	(Junior Engineer)	irregularity in the desalting	dt. 30 09 2011	being processed
		work of the Ottu Lake Reply		
27	Joginder Singh	received and is being processed Lapses on account of	353/Nabard/2011	Reply received and is
21	(Junior Engineer)	Lapses on account of irregularity in the desaiting	dt 30 09 2011	being processed
		work of the Ottu Lake Reply		Doing processed
		received and is being processed		
28	Ashok Kumar	Lapses on account of	357/Nabard/2011	Reply received and is
20	Makkar	irregularity in the desalting	dt 30 09 2011	being processed
	(Junior Engineer)	work of the Ottu Lake Reply		
		received and is being processed		
29	Daulat Ram	Lapses on account of	6/27/2011 51E	Chargesheet being
	(SDO)	irregularity in the desalting	dt 03 10 2011	served to the officer
	(000)	work of the Ottu Lake Reply		
		received and is being processed		
30	K L Mittal	Irregulanty in the work of Sirsa	6/125/2010 21E	Chargesheet is being
	(Junior Engineer)	branch and loss of Rs 30427 00	Dt. 24 10 2011	served

		· · · · · · · · · · · · · · · · · · ·	7765/8BWS/831/11	<u> </u>
31	S K Gupta (Junior Engineer)	(Junior Engineer) work below PWD Specifications in the work of SLBL of Sirsa branch and causing loss to the State Exchequer		Reply received and case is under process
32	Satpal Dhiman (Junior Engineer)	Satpal Dhiman Lapses on account of execution of		Reply received and case is under process
33	K L Mittal (Junior Engineer)	Irregularity in the work of Sirsa branch and loss of Rs 30427 00	6/125/2010 21E dt 24 10 2011	Chargesheet is being served
34	S K Gupta (Junior Engineer)	Lapses on account of execution of work below PWD Specifica tions in the work of SLBL of Sirsa branch and causing loss to the State Exchequer	7765/8BWS/8 31/11 dt 09 11 2011	Reply received and case is under process
35	Sat Pal Dhiman (Junior Engineer) Lapses on account of execution of work below PWD Specifica trons in the work of SLBL of Sirsa branch and causing loss to the State		7767/8BWS/8 31/11 dL 09 11 2011	Reply received and case is under process
36	Exchequer Ajit Singh (Junior Engineer) Work below PWD Specifications in the work of SLBL of Sirsa branch and causing loss to the State Exchequer		7766/8BWS/8 31/11 dt 05 09 2011	Reply received and case is under process
37	Balwan Singh Verma (Junior Engineer)	Lapses on account of execution of work below PWD Specifica tions in the work of SLBL of Sirsa branch and causing loss to the State Exchequer	7764/8BWS/8 31/11 dt 05 09 2011	Reply received and is being processed
38	Nathi Ram (Juntor Engineer) Lapses on account of execution of work below PWD Specifications in the work of SLBL of Sirsa branch and causing loss to the State		7760/8BWS/8 31/11 dt. 05 09 2011	Reply received and is being processed
39	Exchequer Subhash Chand Verma (Junior Engineer) Lapses on account of execution of work below PWD Specifications in the work of SLBL of Sirsa brach and causing loss to the State Exchequer		7763/8BWS/8 31/11 dt 05 09 2011	Reply received and case is under process
40	Rishi Pal (Driver)	Caused an accident and loss of Rs 21735 00	16465 dt. 16 08 2011	Reply received on 14 10 2011
41	Ravinder Pal (Patwan)	Concealment of 318 91 acres in cop of Kharif 2007 amount to financial loss to State Exchequer	9122/8EP dt. 04 09 2008	Case decided
42	S K Verma (SDO)	Lapses for termination of services 6/85/2003 21E Personal		Personal hearing granted on 02 02 2011
43	R C Singhal (SDO)	Lapses for engaging Sh Jai Kishan Beldar and payment of back wages of Rs 242683 00	6/30/2010 21E dt. 23 07 2010	Personal hearing granted on 05 09 2011
44	Arun Kaushi (Junior Engineer)	Lapses for excess issue of bricks polythene worth Rs 13965 00	273/3DCell/69/2011 dt. 07 04 2011	Comments received from CADA on 26 07 2011

45	D P Godara (XEN)	Lapses for calling tenders regarding extension of Mithathal Ghuskani Link Drain on emergent basis and causing financial loss to State Exchequer	6/75/2009 21E dt. 15 01 2010	Decided to drop the charges
46	Dhrama Pal (SDO)	Mishap occurred on Sunder Sub branch at RD 164500-L on 26 06 2005 and loss of Rs 1 97 lacs	6/64 A/2005 21E dt. 06 12 2010	Govt. decided to drop the chargesheet
47	R N Singla (Junior Engineer)	Lapses for execution of various works and loss of Rs 50121	2866/4LCU dt. 28 06 2008	Decided to effect Recovery of Rs 48851 00 from J E
48	Jagdish Parshad (Junior Engineer)	Shortage on account of T and P articles worth Rs 38300 00	7348/4LCU dt. 29 12 2008	Case decided by imposing punishment of stoppage of one increment without future effect and recovery of Rs 16046 00
49	Baljit Singh Dahiya (Junior Engineer)	Shortage of material and loss to State Exchequer	2165-67/4 Accounts dt. 31 07 2009	Personal hearing granted on 18 07 2011
50	Jai pal Driver (Retired)	Truck accident cases (Vehicle not insured)	325000/	Personal hearing
51	Sh H C Arora JE(Retd)	Truck accident cases (Vehicle not insured)	325000/	Personal hearing

(b) Wherever any case of shortage/loss is found a charge sheet is framed and served to the defaulter Wherever the decision is finalized recovery is imposed in the punishment order. Necessary steps are taken to recover the same as per departmental procedure. Putting the amount into the miscellaneous advance and then pursuing the officer/official to deposit the amount so that the miscellaneous advance is cleared or otherwise order to recover from the monthly pay of the officer/official and balance amount if any is recovered at the time of retirement from the retrial dues i e gratuity and leave encashment etc.

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position on the issue of loss/shortage may be provided to the Committee

#### 20 Publication of Annual Administrative Report

In the reply to question regarding Annual Administrative Report of the department for the year 2010 11 The Department replied that the Annual Administrative Report of the Department for the year 2010 11 has not been published so far as the irrigation data for the Rabi crop of 2011 has not yet been received form some field offices

After going through the written reply and oral examination of the representatives of the Department, the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest

## Appendix I Summary of recommendations/observations of the Committee on Estimates (2012 2013)

			Observations
Sr No	Page	Paragraphs	
_1	2	3	4
1	21	7	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts and also recommends that the department may sent reminders to the recruiting agency for filling up these posts so as to avoid any adverse effect on the working of department The Committee may also be informed accordingly
2	22	8	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that a detailed list of the districts where there is a shortage of surface water may be supplied to the Committee
3	30	9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of projects pending for providing water to the Public Health Engineering Department for supplying drinking water to the villages/ towns and cities till 1 7 2012 may be supplied to the Committee
4	30	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of industries where the water is being provided by the department and also list of industries whose demand for water is pending may be supplied to the Committee Thereafter the Committee will conduct on spot study/visit

## IRRIGATION DEPARTMENT

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1	2	3	4
5	30	11	But during the oral examination a point regarding Sultanpur Lake came to the notice of the Committee on Estimates Therefore the Committee desired to know, whether water is being provided to the Sultan pur Lake, if so, by which canal the water is being provided to this Lake
6	35	12	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of studs installed in the Indri Karnal and Gharounda area on Yamuna river The Committee further wants to know the reasons of not desilting the drain across the villages Juan, Chitwana, Khulheri and Badwasni since 1998 and also recommends to desilt this drain
7	35	13	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position in regard to maintenance of Canals may be provided to the Committee
8	39	14	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of projects which has been completed The committee will visit these projects to examine the work
9	40	15	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may raise objection with the H P govt on the issue of polluting water bodies and the Committee may be informed accordingly about the development in this case

1	2	3	4
10	41	16	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of pending complaints which has not been decided till now
11	53	17	After going through the written reply and oral examination of the representatives of the Department the Committee wants to know whether the department has taken any disciplinary action against the officers / officials who were found responsible for the Audit Paras
12	56	18	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the information on the following points 1 Total Machinery with the department, 2 Machinery in working condition, and 3 Machinery lying unused
13	60	19	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position on the issue of loss/shortage may be provided to the Committee
14	60	20	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest

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# Appendix II

Summary showing the outstanding recommendations of the Committee on Estimates relating to the years 1995 96 1996 97 1998 99 2000 2001 2001 2002 2003 2004 2006 2007 2007-2008 2008-2009 2010 2011 and 2011 2012

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Sr No	Page of the Report	Paragraphs	Further Observations/ Recommendations made by the Committee
1	2	3	4
		28	3th Report (1995 96)
	P	JBLIC HEALT	H ENGINEERING DEPARTMENT
1	30 34	20	The Committee therefore desired the department to expedite and finalise the cases at the earliest alongwith the action taken against the officers/ officials who are at fault
			The Committee further desired to intimate the amount involved in each case
			The Committee therefore desired that the detail of the cases relating to embezzlements/ complaints etc which are pending in various courts alongwith the amount involved be sent to the Committee
2	35 37	23	(I) The Committee therefore recommended that the action to finalize the remaining matters be expedited and action against the defaulters be also taken under intimation to the Committee
			(ii) During oral examination of the representatives of the Public Health Engineering Department on 12 5 2010 a matter regarding the imprisonment of Shri Raghubir Singh Beldar Uchana Teh Narwana Distt Jind under Section 420 for the period from 8 2-2008 to 8 5 2008 came to the notice of the Committee on Estimates During the oral examination the departmental representatives assured that it will be looked into and Committee will be informed accordingly The department informed the Committee <i>vide</i> its memo No 14741 PHE/B 2 dated 20 9-2010 that Shri Raghubir Singh Beldar working in the PHE Sub Division Uchana remained on long leave from

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8 2-2008 to 3 5-2008 During the leave period the official was in iail due to family land dispute When the matter came in the notice of Executive Engineer he was acquitted of the charge levelled against him However the explanation of the official was called in the reply he stated that he was in jail under Section 420 due to family land dispute during the leave period The Hon ble Session Court vide order dated 31 3 2009 had acquitted him of the charges levelled against him Executive Engineer PHE Division Narwana who is Drawing & Disbursing Officer for pay has no knowledge about the relationship of SDE and Official The Committee went through the reply of the department which was not found satisfactory by the Committee The department has itself admitted that official Shri Raghubir Singh Beldar Uchana Distt Jind remained on long leave from 8 2 2008 to 3-5 3008 and druing the leave period the official was in jail The Committee observed that the reply itself contradictory The Committee noted that it was very much compulsory to suspend an official for the period for which he remained in jail whatsoever reason is under the relevant provision of the Harvana Civil Services (Punishment and Appeal) Rules 1987 as was done in the case of Shri Subhash Solanki, Electrician Helper working in the PHE Division No 1 Faridabad Therefore the Committee recommends that strict action be taken against the officers concerned (S D E) who are responsible for this lapse at that time and who have done a loss to State Exchequer

#### 29th Report (1996 97)

#### HEALTH DEPARTMENT

After going through the reply and the oral evidence of the department the Committee desired that the case as stated above be expedited under intimation to the Committee

The Committee be also supplied the details of the cases if any pending in any court against the officers/officials of the department

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1	2	3	4
4	30 31	28	The Committee is of the opinion that the department should supply the details of the complaints received against the Drug Inspectors during the last three years
			The Committee further is of the opinion that the detail of the cases if any instituted in any court under relevant Act/Rules during the last three years for breach of Act against any party be supplied
			The Committee is also of the opinion that the detail of the sale of drugs in contravention of the Act if any detected during the last three years be supplied to the Committee
			31st Report (1998 99)
		MINES	& GEOLOGY DEPARTMENT
5	12-14	17	After going through the reply and oral evidence of the department the Committee desired that a copy of the Haryana Regulation and Control of Crusher Act 1991 (upto date) be supplied to the Committee
			The Committee further desired to know whether the department has identified the sites/places where crushers are functioning unauthorisedly/ illegally if so the detail thereof
			If the reply as above is in affirmative what steps have been taken or proposed to be taken by the department against the defaulters
			The above information be supplied to the Committee at the earliest
6	15 16	20	After oral examination of the department the Committee desired to know the period during which the unauthorised extractions was done along with the names of parties minerals and location
			The Committee further desired that the latest position/detail of the cases in which FIR had been lodged U/S 379 I P C alongwith the detail of the parties be also supplied

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1	2	3	4
			The above information be supplied to the Committee at the earliest
		:	32nd Report (2000 2001)
		Т	OURISM DEPARTMENT
7	164	45	After oral evidence of the department the Committee desires that the department to intimate the efforts made to minimize the loss incurred in various tourist complexes
			The Committee therefore recommends that the name of the tourist complex in which Petrol Pumps are to be installed be informed and the name of the complexes which will be closed may also be intimated to the Committee
			During the spot inspection the Committee observed that the building of Surkhab Tourist Complex Sirsa the complex is very old The Committee therefore recommends that the new building with modern facilities & banquet hall be constructed The Committee further recommends that the price of liquor/beer served in the complex may also be reduced
			The Committee therefore observed that the Tourist Complex Ottuwear is an extra liability on the department and recommends that the complex be closed
			The Committee also recommends that a banquet hall at Papaya Tourist Complex Fatehabad Blue Bird Complex at Hisar Black Bird Tourist Complex at Hansi may also be constructed
		3	33rd Report (2001 2002)
		EXCISE	E & TAXATION DEPARTMENT
8	37	8	After going through the reply of the department and after oral evidence of the departmental representatives the Committee would like to know the details of the cases pending for recovery of arrears as on 31 3 2002 along with amount involved

in each case

The Committee would further like to know the details of the cases which are pending in the Court and Quasi Judicial proceedings

1	2	3	4
			The Committee recommends that all out efforts may be made to recover the outstanding amount involved and the details of efforts made in this regard be intimated to the Committee within a period of three months
			The Committee would also like to make on the spot study tour of Distilleries in the State
			35th Report (2003 2004)
		EN	VIRONMENT DEPARTMENT
9	12	4	(i) After going through the replies of the Department the Committee desired the Department to supply the detail of the 81 projects clearances for which have been given along with detail of the cases of clearance still pending with the Department till the finalization of the report
			<ul> <li>(II) The Committee desired to know whether all the projects have planted trees on the required 20% areas of their land</li> </ul>
			(III) The Committee further desired to know the number of projects if any of which the guarantee money has been utilized by the Forest Department for plantation of trees in case the owners have failed to plant the trees as required
			(IV) The Committee further desired that the details of the inspection made by the Department to check the 20% planted area during the period from 2001 2002 till the finalization of the report be supplied to the Committee
			The Committee would like to know the latest position (14-7 2011)
10	13	7	The Committee recommends that effective steps to check the reverse pumping of the polluted water be taken by the Environment Department under intimation to the Committee (Also observed in one of the next paras) The Committee would like to know the latest position (14 7-2011)

1	2	3	4
11	14	8	The Committee desired to intimate the detail of those brick kiln manufacturing units who have not installed the chamber and chimney and recommends that they may not be given consent for operating the unit
			The Committee would like to know the latest position (14-7 2011)
12	17	12	The Committee recommends that this amount (being given to Eco clubs) of Rs 1 000/- is insufficient and the Department to consider for the increase of the same
			The Committee would like to know the latest position (20 7-2011)
13	18	14	The efforts made in this respect may be intimated to the Committee
			<ul> <li>(I) The Committee desired that the Department should take more effective steps to check the qualities as per norms in manufacturing of the polythene bags</li> </ul>
			(II) The Committee further desired that the Environment Department may convey the desire of the Committee to the Urban Development Department to check the pollution caused by the polythene bags in the cities of the State
			The Committee would like to know the latest position (20 7 2011)
14	19-20	16	<ul> <li>(i) After having discussed this matter in detail the Committee recommends that in addition to the steps taken for controlling pollution caused by crushers the Department should also take steps for the proper maintenance of the roads leading to the crushers/zones to control the air pollution caused due to dust under intimation to the Committee</li> </ul>
			<ul> <li>(II) The Committee further recommends that matter of extending of area of crushers zones may also be examined and the same may be extended according to the requirements</li> </ul>

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1	2	3	4
15	20	17	After oral evidence of the Department the Committee desired
			<ul> <li>the Department to intimate the detail of the defaulters if any found in the sample testing along with the action taken against the defaulters and</li> </ul>
			<ul> <li>(ii) the Department to consider the matter of obtaining the samples from the distributaries canals from which the water is used for drinking purposes for testing in the laboratories</li> </ul>
16	21	18	(i) After examination of the Department th Committee desired that the Department should check the steps to control air pollution from the vehicles in big cities like Faridaback Gurgaon Panipat Bahadurgarh Rohtak etce
			<ul> <li>(ii) The Committee desired the Department to tak effective steps to check the pollution cause by sound</li> </ul>
			(III) The Committee further desires to intimate the detail of the consent granted and refused from 2001 2002 till now
17	21	19	After going through the reply of the department representatives during oral examination th Committee desired the Department to make effor to recover the dues under intimation to th Committee
18	21	20	The Committee desires to know the latest position of the finalization/publication of the Administrative Report of the Department
			36th Report (2006 2007)
	ם	EVELOPN	IENT & PANCHAYATS DEPARTMENT
19	67	2	The Committee after ascertaining the position fro the above mentioned information found that or post of Joint Director One post of Deputy Direct Panchayats One post of DDPO & 26 Posts BDPOs are lying vacant The Committee wou like to know the date since which these posts a lying vacant alongwith the reasons for not filli

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			these posts so far The Committee therefore took a serious view and recommends that sincere efforts be made to fill up these posts without any further loss of time so that the work of the Department may not suffer and the Committee be informed accordingly
			The Committee would like to know the latest position (22 6 2011)
20	7	3	The Committee would like to know the nature of all the 168 complaints and the source from which these were received. The Committee would also like to know the names of the officers alongwith their designation who were found guilty and awarded punishment of warning to be careful in future or censure or their one or two increments were stopped and orders were proposed for the recovery of the amount for the loss which they were found responsible. The Committee may also be informed about the names & designation of the officers who have been charge sheeted under Rule 7 and 8 in 18 and 28 cases respectively. The Committee recommends that strenuous efforts be made to obtain the comments/ reports from the quarter concerned as early as possible in remaining 101 cases.
21	13	6	The Committee may be informed in regard to the names of the Village Panchayats districtwise to whom training have been imparted during the year 2006 07 alongwith the expenditure incurred thereon as well as material <i>i e</i> booklet <i>etc</i> supplied to the Members at the time of training The Committee also recommends that post lying vacant in this institution may be filled up at the earliest
			The Committee would like to know the latest position (22 6-2011)
22	14	7	During the course of oral examination it was informed by the departmental representatives that a total sanitation compaign programme was launched during the year 2000 which was sponsored by the Govt of India This programme

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			is to be implemented in the whole State through Gram Panchayats as well as Aganwari & NGOs
			The Committee would like to know the name of district in which this compaign have been started so far and the time by which this scheme will also be started in the remaining districts of the State
			The Committee would also like to know the expenditure incurred during the current financial year 2006-07 for the construction of Sulabh Sochalya/latrines
			The Committee would also like to know the names of the 136 villages of 12 districts which have been sponsored to the Govt of India Ministry of Rural Development under Nirmal Gram Purshkar Scheme for providing of cash award
			The Committee recommends that to facilitate the general public a Community laterine/Sulabh Sochalaya be constructed near the Bus Stop/Bus Stand in every village of the State
			The Committee would like to know the latest position (22-6 2011)
23	21	11	The Committee desired to know the total amount of Matching Grants released by the department till the finalization of this report be supplied to the Committee
			The Committee further desired that the efforts should be made to release the amount of Matching Grants as soon as amount is deposited by the concerned institutions
			The Committee also desired that the department to supply the details of pending cases if any with the department alongwith the reasons therefore
			The Committee may also be informed as to whether the utilization certificate in respect of all the Matching Grants already released have been obtained if not the reason thereof be intimated to the Committee
			The department intimated that during the year

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			2001 02 the actual estimate was of Rs 111 49 lacs but the department has spent a sum of Rs 104 17 lacs on the Matching Grants Scheme likewise during the year 2005 06 the actual budget estimates was Rs 265 00 lacs whereas the department has actually spent Rs 243 52 lacs
			The Committee would like to know the reasons/ circumstances for not utilizing the full budget estimates for the year 2001 02 and 2005 06
			The budget estimates for the year 2006-07 as intimated by the department are Rs 260 00 lacs
			The Committee also desires to know the details of the expenditure incurred by the department on this scheme till the finalization of the report
24	33	12	The Committee recommends that the Department may provide a list of beneficiaries/institutions for its perusal
			The Committee would also like to know as what measures are adopted by the department to keep the check and balances while spending the sanctioned amount by the Panchayati Raj Institutions
			The Committee recommends that the reasons of excess expenditure incurred in the year 2002 2003 and 2003 2004 be intimated to the Committee
			The Committee further recommends that the department may intimate what guidelines are made in the cases where amount is released to Panchayati Raj Institutions for the development work in the rural areas
			The Committee would also like to know as how much amount is spent during the year 2006 07 out of the total budget of Rs 7760 00 lacs
25	33	13	The department informed the Committee that budget estimates for the year 2005 06 was Rs 105 00 lacs but the department did not spent any amount and shown the expenditure as 0 00 the department failed to spent the amount on this scheme in the year 2005 06 Therefore the

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,			Committee takes it seriously and recommends that the department may intimate the reasons/ circumstances under which the department failed to spent the budget estimates
26	35	14	The department informed that a sum of Rs 318 00 lacs was provided by the Govt of India for the year 2000 01 to 2004-05 on this scheme
			The Committee after going through the reply of the department finds that no sum was provided for the year 2006 07 Therefore the Committee desired that the reasons for not providing the sums for the year 2006 07 be intimated to the Committee
			The department in their written reply intimated that Govt of India has not provided the funds for the year 2005 06 and 2006 07 however scheme was not failed
			The Committee desires to know the reasons of not providing the funds by the Govt of India for the year 2005 06 and 2006 07
			The Committee also desires to know the latest position of this scheme as to whether it is in existence or not
27	35 36	15	The Committee would like to know the details of the Panchayats/Panchayat Samitis to whom the interest free loan was given under this scheme
			The Committee further desires to know the details of the amount spent during the year 2006-07 til the finalization of this Report
			The Committee desires that the purpose alongwith the name of the Panchayat/Samiti for which the assistance has been given be supplied to the Committee
			The Committee further desired that the criteria of giving assistance to the Panchayats/Samitis b intimated to the Committee
			The Committee further desired that the progres made in the development works undertaken b the department during the last three years under

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-			Revenue Earning Scheme be intimated to the Committee
28	44	16	The department informed the Committee that during the year 2003 04 an amount of Rs 1170 16 lacs 2250 00 lacs were released for the year 2004-05 and an amount of Rs 11580 00 lacs were released for the year 2005 06
			The Committee desires to know the details of the Projects/institutions of Panchayati Raj benefited by distributing the funds by the department for the year 2003 04 2004-05 and 2005 06
			The Committee be intimated as to whether the department has obtained the utilized certificate from the Panchayati Raj Institution in respect of the funds distributed for the development of rural areas If the said certificates are not obtained then the reasons of not obtaining the utilization certificate be intimated
29	44	17	The department informed the Committee that an amount of Rs 5000 00 lacs was sanctioned for the maintenance of PRI Buildings and Development works in rural areas in the year 2005 06
			The Committee desires to know the details of Development works carried out by the Department districtwise as also the details of the PRI Buildings where the amount was given for maintenance
30	45	18	The department in its written reply informed the Committee that as per the report regarding the name and addresses of persons/parties who have encroached upon property/land of the Department alongwith the action taken by this department to get the encroachment vacated during the last years This record is available with Deputy Commissioner For this a letter has been issued on dated 31 7 2006 to all Deputy Commissioners As soon as the requisite report will receive the consolidated report would be available to the Committee

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31	2		The Committee desired to know the latest position
31	. –		in this regard
	45	19	The Committee desired that the department should make serious efforts to decide the cases mentioned in Annexure F completing the enquiry at the earliest under intimation to the Committee
		3	7th Report (2007-2008)
		RURAL	DEVELOPMENT DEPARTMENT
32	18	6	After going through the reply and oral examination of the Department the Committee observed that amount was given to some those people who were not eligible for the scheme in district Faridabad Wrong verification was done by some officers intentionally Therefore the Committee is of the view that the responsibility be fixed and action be taken against the erring Officer/officials and the detailed report be submitted to the Committee with in a stipulated period
33	21	8	The Committee after going through the reply and oral examination of the Department is of the view that the details of plantation done on the waste land be supplied to the Committee
			The Committee would like to know the lates position (16-6 2011)
34	24	11	After going through the reply and oral examination of the Department the Committee feels that technical posts be filled up for the smooth functioning of the Department. The Committee further observed that the works of the public and being not done in time due to the shortage of staff. Therefore, the Committee desires that the districtwise details of vacant post be supplied to the Committee and strenuous steps be taken to fill up the said posts.
			The Committee would like to know the lates position (16 6 2011)
35	25	12	After going through the reply and oral examination of the Department the Committee is of the vie

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			that the stern action be taken against the persons whosoever are responsible in this matter and the recovery be made. The Committee be apprised of the action taken and stage of recovery with in a limited time period.
			37th Report (2007 2008)
		INDUSTR	IES & COMMERCE DEPARTMENT
36	41	15	After going through the reply and the oral examination of the Department the Committee recommended that the vacant post be filled up immediately without further loss of time
			The Committee would like to know the latest position (21 5 2011)
37	54	18	During the oral examination the Department submitted that detail of Sales Tax Exemption and subsidy of Rural Industrialization given to tiny units will be supplied to the Committee within a month But the same has not been supplied till the finalization of report (February 2008)
		:	38th Report (2008-2009)
			E OF SCHEDULED CASTES AND /ARD CLASSES DEPARTMENT
38	13	4	After going through the reply and oral examination of the representatives of the Department The Committee recommends that the vacant posts be filled up without further loss of time so that the work of the Department may not suffer
			The Committee would like to know the latest position (19 12-2012)
39	20	9	During the course of oral examination of the representatives of the department the Committee observed that department is not sure about the reservation policy for admission in the private colleges Therefore, the Committee recommends that the reservation policy for admission in the said colleges be also implemented The Committee further recommends that the full details of the letters/

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<u> </u>			D O letters written to the various departments for implementing the reservation policy be intimated to the Committee Full details of the latest position of backlog and the latest position of reservation in Board/Corporations and Universities be supplied to the Committee
			The Committee would like to know the latest position (19 12-2012)
40	25	10	After going through the written replies and oral examination of the representatives of the department The Committee recommends that the latest position of recovery from the delinquent officers/officials be supplied to the Committee
			The Committee would like to know the latest position (19 12-2012)
41	26	12	After examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that budget provision under the said scheme is insufficient. Therefore, the Committee recommends that a provision of 30 crore rupees be made for this scheme and the amount of 10 thousand for repair of house be increased to rupees 20 thousands
			The Committee wants to know about the provision of financial assistance given for the repair of house The Committee also want to know whether the department has taken any steps for increasing the financial assistance for the repair of house from 10000 to 20000 (19 12-2012)
42	26	13	During the oral examination of the representative of the department the Committee observed that the amount under the Indira Gandhi Priyadarshini Viwah Shagun Yojana is not provided to the applicants in time There is a great backlog in the disbursement of said amount Therefore, the Committee recommends that the amount of Indira Gandhi Priyadarshini Viwah Shagun Yojana be provided to the applicants in time in future and backlog be fulfilled at the earliest

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			The Committee desired that the latest position regarding the Indira Gandhi Priyadarshini Viwah Shagun Yojna be supplied to the Committee (19 12 2012)
3	26	15	By examining the material supplied by the department and oral examination of the representatives of the department The Committee observed that the number of beneficiaries under the said scheme is decreasing whereas the same must be increased as the number of S C students is increasing day by day Therefore, the Committee recommends that the reasons for decreasing the numbers of beneficiaries be investigated and the results thereof be supplied to the Committee
			The Committee would like to know the latest position (19 12 2012)
			38th Report (2008 2009)
		٦	OURISM DEPARTMENT
1	36	19	After going through the written reply supplied by the department and oral examination of the representatives of the department the Committee recommends that all the vacant posts be filled up as early as possible to avoid any adverse effect on the business of the department and after restructuring the Committee be informed about it
5	39	20	During the oral examination the representatives of the department informed the Committee that the Badkhal Lake and Surajkund lake have been dried up The Committee recommends that the solution of the said problem be carried out with the coordination of two three departments The representatives of the department further informed the Committee that there are 832 rooms and 1831 beds in the complexes of the Department/Corporation Out of which 334 rooms will be renovated from 2008 to 2009 178 rooms have been renovated during the last two years The Committee recommends that the furniture of good quality be provided in

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			the complexes to attract the more and more tourists and to increase the occupancy and profit of the tourist complexes
46	40	21	After going through the details supplied by the Department and oral examination of the representatives of the Department the Committee recommends that sincere steps be taken to promote tourisms in the State
47	44	22	The Committee observed that the Private Petrol Pumps have been renovated and beautified properly Therefore, the Committee recommends that the Department should give more attention to renovate and beautify its petrol pumps to attract the consumers
48	45	24	During the course of oral examination the representatives of the department informed the Committee that total 118 cases are pending with the Department Therefore, the Committee recommends that the latest position of the recovery in the said cases be supplied to the Committee and the Court cases, if any be pursued vigorously
		31	3th Report (2008-2009)
		IRR	IGATION DEPARTMENT
49	2	8	As already recommended by the Committee on Estimates in its 38th Report for the year 2008 2009 regarding non supply of the Material on the Budget Estimates for the year 2008 2009 by the Irrigation Department The Committee took its serious view on the matter and again recommends that appropriate action be taken against the concerned officers of the Irrigation Department who are responsible for it
		3	9th Report (2010 2011)
		EXCISE	& TAXATION DEPARTMENT
50	14	3	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that all the vacant posts of all Categories be filled up without any fruther loss of time to avoid any bad effect on tax collection in the State

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51	15	4	After going through the written reply and oral examination of the representatives of the department the Committee recommends that as and when a decision of the Hon'ble Court on the entry tax is pronounced, the same be brought to the notice of the Committee
52	17	5	As the Departmental representative stated that the Excise policy/allotment policy of vends will be prepared up to October November 2010 and Committee will be informed accordingly However till now i e till the finalization of this report no information in this regard has been received Therefore, the Committee recommends that it be prepared by the Deptartment at the earliest and Committee may be apprised accordingly
53	19	6	After going through the written reply and oral examination of the representatives of the department the Committee recommends that latest poistion on increasing of tax arrear be brought to the notice of the Committee at the earliest
54	19	7	After going through the written reply and oral examination of the representatives of the department the Committee recommends that latest position on charging of tax with penalty in the State be brought to the notice of the Committee
			0th Report (2011 2012) LTH ENGINEERING DEPARTMENT
55	10	3	After going through the written reply and oral examination of the representatives of the Department the Committee desired to know the justification of the demand of new posts which the department has sent to the Government
56	12	4	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts must be filled up without further loss of time so that the work of the Department may not suffer The Committee may be informed about it

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57	13	5		During the course of oral examination it came into the notice of the Committee that there are such Dhanies where water facility has not been provided Therefore, the Committee desired to know full details of the number of such Dhanies which have requested for providing the drinking water along with the numbers of such Dhanies to which the drinking water has not been made available even after their request
58	16	6	(a)	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the complete details about the action taken in the matter of complaints received and enquiry conducted regarding the irregular ities/ embezzlement /misappropriation of funds against the officers /officials of the department during the last three year may be provided to the Committee The Committee also want to know about the number of such cases which has been disposed off at department level
			(b)	The Committee recommends that the latest position of the Courts Cases along with its details may also be provided
59	18	7		After going through the written reply and oral examination of the representatives of the Department the Committee want to know the reasons for which purchasing of material has been made less during the year 2010 2011 according to the details provided by the department
60	20	8		After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the information regarding progress of increasing the numbers of Rigs may be intimated to the Committee

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61	20	9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Committee may be informed about the latest position about the audit paras/objection raised by the audit parties and also provide the detailed information about it
62	25	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the amount of loss occurred and the amount of recovery made so far may be intimated to the Committee along with the full details about the number of persons who have been punished so far
63	25	11	While discussion in the oral examination it came into the notice of the Committee that the Taps fitted on the water supply generally are removed by the mischievous persons so the Committee recommends that the technical wing of the department should develop such type of taps which can not be removed easily
64	25	12	While discussion in the oral examination it came into the notice of the Committee that there is no provision of drinking water in the unauthorized Colonies Drinking water is a basic human need Therefore, the Committee recommends that a proposal regarding the setting up of Stand Posts in these Colonies may be sent to the Hon'ble Chief Minister

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